

(1)

1641



Coimbatore City Municipal Corporation

From,
Thiru. M. Prathap, I.A.S.,
Commissioner,
Coimbatore City Municipal Corporation,
Coimbatore – 641 001

To,
1. **Justice. Dr. P. Jyothimani**, Former
Chairman - National Green Tribunal
(SZ), No.183, EVR Periyar Salai,
Kilpauk, Chennai – 600 010
2. **The Registrar General**,
National Green Tribunal, (SZ),
Kalas Mahal, Kamarajar Salai, PWD
Estate, Chepauk, Triplicane,
Chennai - 600005.

Roc. No. 6595/2016/JN5

Dated: 26.12.2022

H.Sirs,

Sub : Coimbatore City Municipal Corporation – Compliance of the directions issued by Hon' ble Justice Dr. P. Jyothimani, Chairman, State Level Monitoring Committee of the National Green Tribunal for Solid Waste Management, Tamil Nadu dated 07.10.2022 – Regarding.

Ref : i) Minutes of the Meeting of the Regional Monitoring Committee (SOUTH) for Solid Waste Management for the State of Tamil Nadu held on 07.10.2022 at 11:30a.m in the conference hall of collector office, Coimbatore District in the Chair of Hon'ble Justice Dr. P. Jyothimani.

ii) OA No. 606/2018 Compliance of MSW Rules, 2016

iii) OA No. 127/2022 before the National Green Tribunal (SZ) Chennai

As per the reference cited above and the directions issued by the Hon'ble Justice Dr. P. Jyothimani, Chairman, State Level Monitoring Committee of the National Green Tribunal for Solid Waste Management, Tamil Nadu, the action taken reports are enclosed herewith.

Please forward the first report on solid waste management implementation in Coimbatore City Municipal Corporation, Tamil Nadu.

Ld. R. G.
02.01.2023
02/01/2023 (T.N.)
02/01/23
31/

02/23
03/01/23

1642

Kindly place this action taken reports before the Hon'ble bench for appropriate orders.

U. J. 26/12/22
**Commissioner,
Coimbatore Corporation**

3/5

Copy to :

- 1) Dr. G.S. Sameeran, IAS, Collector, Coimbatore District.
- 2) Thiru. R. Chandrasekaran, DEE, TNPCB, Coimbatore South
- 3) The Registrar General, National Green Tribunal, Principal Bench, Faridkot House, New Delhi – 110001.

NATIONAL GREEN TRIBUNAL
Principal Bench, New Delhi
Receipt & Issue Branch
Received
02 JAN 2023
Dairy No. 13
Signature

1643

Report submitted to Hon'ble Justice Dr. P. Jyothimani, Chairperson State Level Monitoring Committee of National Green Tribunal for Solid Waste Management in TamilNadu

Ref – Minutes of Meeting of the Regional Monitoring Committee (south) for Solid Waste Management for the State of Tamil Nadu held on **07.10.2022** at 11.30a.m. in the Conference hall of Collector office, Coimbatore district. [In the Chair: Hon'ble Justice Dr. P. Jyothimani]

NGT MOM Point no. 1: The Coimbatore Corporation shall ensure that the waste generated by Bulk Waste generators like Hotels, Kalyana Mandapams etc, generating more waste i.e. 100 KG per day shall not be received and sent to Vellalore dump yard by the Corporation at any cost. The Commissioner shall take strict action against any officials of the Corporation found acting in collusion with BWG.

CCMC Response: The list of bulk waste generator has been obtained from all Zonal Sanitary Officers and as per the list 471No.s of BWG are inside the corporation limit. Instructions issued by the Commissioner states that, No Bulk Waste shall be received by the Corporation Staff and No Corporation Vehicle shall be deployed for such purposes. The Notices has been issued to the concern staff for indulging in such in-disciplinary activities. The summary of bulk waste generators details zone wise is enclosed in Annexure No.1

NGT MOM Point no. 2: The reclaimed area in the dump yard stated to be around 33 Acres shall be treated for further 10 feet in depth to ensure avoidance of any accumulated leachate and consequential possibility of methane gas production. Thereafter the said entire area shall be developed as a green area with Miyawaki forest based on proper scientific advice. The said activity shall also be done immediately.

CCMC Response: An Inspection was done by Anna University team deployed as third-party agency to do a chemical / ground level report to check for any possibility of Leachate and Methane gas production. It was ascertained from the report that the ground is clear of any Leachate and CCMC has taken efforts to create a Nursery to increase the green cover area. The report is enclosed in Annexure No. 2

NGT MOM Point no. 3: Adjacent to the compound wall throughout the dump area large number of native plants shall be grown by the Corporation after consulting Horticulture Department. The Corporation shall give priority to this activity.

CCMC Response: Based on the advice as received from Horticultural department, CCMC has received so far 31,500 No.s of saplings from the Forest Department and has started the plantation works all over the boundary of

(iv)

1644

Vellalore dumping yard. Photographs of the same are enclosed in Annexure No. 3

NGT MOM Point no. 4: The Coimbatore Corporation shall not dump any fresh waste in and around RAF back side compound, Kamban street, Vaadhiyarthottam or any other area abutting the residential accommodations. Further, the existing waste near the wall shall be removed beyond 50 M from the compound wall.

CCMC Response: Corporation took action to remove the existing waste accumulated in and around RAF, Kamban Street, Vaadhiyar Thottam & adjoining area. The related photographs are enclosed in Annexure No. 4

NGT MOM Point no. 5: Construction of compound wall on all sides of the dump site to secure the area shall be completed by the Coimbatore Corporation on war footing basis.

CCMC Response: Chain link fencing has been provided for a length of 2.850 km. & the dump yard has been secured. Further, action has been initiated to install CCTV surveillance in Vellalore dump yard. The related photographs are enclosed in Annexure No. 5

NGT MOM Point no. 6: If any balance amount of compensation to be paid to the land owners as per the court order based on land acquisition, the same shall be paid as per law expeditiously, however subject to the final decision of the court dealing with land acquisition matter.

CCMC Response: Letter issued to DRO / Land acquisition Thasildhar / RDO (South) for necessary action for the disposal of the court cases. The same is enclosed in Annexure No. 6

NGT MOM Point no. 7: The entire Biomining activity and removal of all the legacy waste in the Vellalore dump yard shall be completed within a period of 15 months from today. It is made clear that the Commissioner of the Corporation shall closely monitor the Biomining activity and complete the process of awarding contract as per law and submit the progress to the Monitoring Committee periodically once in two months. The Committee will also make frequent visits to ensure the proper implementation.

CCMC Response: CCMC has entrusted the removal of Legacy Waste quantity 940047CuM from Vellalore dumpsite to the Consortium of M/S. DJG Energy Solutions Pvt Ltd, Ahmedabad and the works are progressing.

As on date, 5,63,550 CuM of waste has been processed and removed from the Site which is 60% of physical progress and reclaimed land of around 33 Acres. Balance 376494 CuM of legacy wastes will be cleared by March 2023.

Steps have been initiated and work order issued to M/s. Gridline Surveys and Geospatial Pvt. Ltd. to prepare DPR for the disposal of removing Legacy Waste

(v)

1645

of around 610000 CuM quantity dumped at Vellalore Site by conducting topographical / Contours' Survey and Quantification of Old Legacy Waste using Mobile Mapping Equipment (Lider Technology) or DGPS with drone photogrammetric Technology or DGPS using RTK

As on this date, Survey works have been completed and Reports received from M/s. Gridline Surveys and Geospatial Pvt. Ltd. and DPR is under preparation. The issued work order is enclosed in Annexure No. 7

NGT MOM Point no. 8: The Coimbatore Corporation shall ensure the full and proper functioning of all 34 MCCs already located within 4 weeks from today and submit a report to the Monitoring Committee. The remaining 35 MCCs shall be located expeditiously and steps taken for the functioning of the said remaining MCCs also.

CCMC Response: Work Order has been issued on 28/10/2022 to provide additional improvements to the MCCs to bring them to functional status to the tune of 1.65 Crores and 16 works out of 22 have been completed till date, balance works expected to be completed by 07/01/2023.

Purchase Order for 15 no.s of Organic Wet Waste Shredder Machine with Dehydrator System and Conveyor to the tune of 2.70 Crores has been issued on 01/11/2022.

Currently eight (8) Machines has been supplied and erected at Thudiyalur, Ukkadam Sewage Premises, Tharun Residency, Chokkampudhur crematorium, Fire station Ramaswamy nagar, Vilankurichi near transfer station, North side of Koundampalayam and Onampalayam are now in functional status.

Purchase Order for 9 nos. of Bailing Press Machine / Motor/ Elevator Belt for dealing with Dry wastes are issued on 01/11/2022 and works are in Progress.

The mapping of ward areas to the nearest MCC has been done. The instructions of the Committee are being followed meticulously. As on this letter date 14 MCC's and 5 MRF facilities are fully operational. These MCC's now handles around 34 TPD quantity of wet waste and Material Recovery Facility (MRF's) around 30 to 50 TPD quantity of dry waste is being generated in 100 wards. The details are enclosed in Annexure No. 8: i) Purchase order copies –

- a. For MCC's;
- b. For MRF Machineries
- c. For additional improvement works
- d. Functional MCC's photographs

NGT MOM Point no. 9: Scrupulous steps relating to sanitation of the entire area shall be done by the Corporation through CHO on daily basis and the Sub Committee to be constituted by the Monitoring Committee shall ensure the implementation of the said activity.

CCMC Response: The entire area is being sanitised on a routine daily basis and the CHO and the committee ensure the implementation. Further EM Spray is done on daily basis by a team constituted by Zonal Sanitary Officer.

Purchase orders are given for purchase order of chemicals meant for fly control, odour control, and monthly schedule for workers communicated for daily sanitation works. The details are enclosed in Annexure No.9:

1. Schedule
2. Public signature records
3. Photographs

NGT MOM Point no. 10: The Corporation shall conduct periodical health check-up and ascertain the nature of ailment suffered by the people particularly children and take all preventive measures. Such check-up shall be done periodically at least twice in a month. The doctors who participated in the meeting have assured to serve in the area and the Commissioner shall permit them to be placed in PHC situated at Konavaikalpalayam

CCMC Response: As per instructions of the NGT Chairperson, four health camps have been conducted and 66 No.s of people have been scanned and the findings have been enclosed in the annexure. A request has been given to PSG Medical College Hospital and Research Centre and Coimbatore Medical college hospital to study and clarify the etiology of any disease prevalent to that area. A doctor has been posted in PHC – Podannur (corporation limit) in conduct health check-up for the public living in and around the compost yard. The details are enclosed in Annexure No.10:

- i) Letter from CHO to PSG Medical Hospital & CMC Hospital
- ii) Camp Photographs
- iii) List of patients screened
- iv) Details of common diseases found during the camp

NGT MOM Point no. 11: The Corporation shall ensure that the Lorries bringing waste into the Dump yard shall be tightly sealed with adequate coverage by using nets to avoid spillage and leakage of leachate on the way.

CCMC Response: All Z.S.Os, S.Is, and S.Ss have been instructed to ensure that garbage filled trucks are adequately covered by nets to avoid spillage of garbage. Total 66no.s of lorries have been engaged for collection & transportation of waste to Vellalore dump site. CCMC has arranged for new nets for all these lorries. The action taken photographs; receipt, acknowledgement from lorry drivers who received the new nets are enclosed in Annexure No.11

NGT MOM Point no. 12: In respect of the processing centre of the chicken waste situated in this area by M/s Bhairava Renders, adequate protective measures including logistics shall be directed to be taken including the raising the height of the Chimney in

W117

1647

consultation with the PCB. Further, chicken waste shall be strictly transported by closed and sealed process to avoid odour and eye sore of the public.

CCMC Response: Chicken waste renderer has been instructed to raise the height of the Chimney on 28.10.22 and sanitise the area. The operator M/s. Bhairava Renderers have obtained Consent to Operate (CTO) certificate from TNPCB, issued on 22.07.2021 and is valid upto 31.03.2023. The note issued & the CTO is enclosed in Annexure No.12

NGT MOM Point no. 13: In respect of 5 Bio Gas plants, only one is functioning. The Commissioner shall ensure the functioning of the remaining Bio Gas plants within 15 to 20 days from today after obtaining necessary authorisation from the authorities concerned. Necessary extension order of authorisation from the PCB either for Windrow composting (by M/s. UPL) or any other composting plant which requires consent shall be obtained by this Corporation without fail.

CCMC Response: Currently 2No.s of Biogas plant are functional. For all the other locations, CCMC has done a rectification survey and work order will be issued soon to restore the condition and to activate the plants as soon as possible. Further, CCMC has issued a note to CIWMCPL (Concessionaire) for obtaining/renewing all statutory requirements. The photographs of functional bio gas plant are enclosed in Annexure No. 13.

NGT MOM Point no. 14: The Coimbatore Corporation shall implement 100% source segregation and ensure that the segregated waste is not mixed at any point. In addition, the Corporation shall also ensure by proper monitoring along with the PCB that the biomedical waste does not enter into the Vellalore dump yard. Appropriate penal action like imposing fine shall be imposed on the violators.

CCMC Response: 500 no. of bins have been purchased and placed in wards to ensure proper domestic and wet waste collections.

Instructions have been issued to all S.I.'s, S.S, Z.S.O and A.C.'s to monitor the source segregation. Consequent on the recent measures, CCMC has recorded increase in the organic waste collection quantity. Further at 6 MRF centres, dry waste collection is being done and 12-15 TPD is processed daily.

The photographs of the newly placed bins are enclosed in Annexure No. 14.

NGT MOM Point no. 15: The Corporation shall ensure that the PCB periodically verifies air pollution and water quality in the entire dump area and send report to the Monitoring Committee.

CCMC Response: The PCB periodical verification is in progress.

(viii)

1648

NGT MOM Point no. 19: The said Committee shall visit frequently i.e., in alternate days and exchange the factuals through WhatsApp communications to be created by the DC and to consult the District Collector and the Commissioner and to take all appropriate necessary steps. If necessary, the said Sub Committee shall also consult the Chairman, Monitoring Committee through the Commissioner, Coimbatore Corporation.

CCMC Response: CCMC's periodical verification and inspection are under progress.

NGT MOM Point no. 20: The Corporation shall conduct IEC activities particularly among the school and college students to create awareness on SWM.

CCMC Response: CCMC is carrying out IEC activities to create awareness among the public and Students. The same has been enclosed in Annexure No. 15

NGT MOM Point no. 21: To ensure avoidance of unauthorised persons entering into the vellalore dump yard and on recommendation of the Sub Committee constituted above, the Corporation shall decide giving authorisation to rag pickers to fix the responsibility in the event of any contingency.

CCMC Response: The rag pickers authorisation will be given after providing proper security arrangements at Vellalore dump site. An Expression of Interest (EOI) will be prepared and floated to regularise the rag pickers.


26/12/22
Commissioner
Coimbatore Corporation

(5/5)

Encl: 1. List of Annexures and supporting documents

(if)

1649

MINUTES OF THE MEETING OF THE REGIONAL MONITORING COMMITTEE (SOUTH) FOR SOLID WASTE MANAGEMENT FOR THE STATE OF TAMIL NADU HELD ON 07.10.2022 AT 11.30 A.M. IN THE CONFERENCE HALL OF COLLECTOR OFFICE, COIMBATORE DISTRICT.

IN THE CHAIR : HON'BLE JUSTICE DR.P.JYOTHIMANI

PARTICIPANTS :

1. Dr.G.S.Sameeran, IAS, Collector, Coimbatore District.
2. Thiru M.Prathap, IAS, Commissioner, Coimbatore Corporation.
3. Tmt Leela Alex, District Revenue Officer, Coimbatore District
4. Dr M.Sharmila, Deputy Commissioner, Coimbatore Corporation.
5. Dr Pradeep V.Krishnakumar, CHO, Coimbatore Corporation
6. Thiru R.Chandrasekaran, DEE, TNPCB, Coimbatore South.
7. Thiru V.Balasubramanian, EO, Vellalore Town Panchayat
8. Thiru G.Dwarakanath Singh, AD, Town Panchayat
9. Tmt G.Lavanya, AEE, TNPCB, CBE
10. Dr.P.Ramesh, AE, TNPCB, Coimbatore
11. Thiru D.Subramanian, AEE, WRO
12. Tmt K.Karuppathal, EE(P), Coimbatore Corporation
13. Thiru M.Mahesh Kanakaraj, AC i/c Central zone.
14. Thiru N.Annadurai, AC, South zone.
15. Tmt R.Mohanasundari, AC, North zone.
16. Thiru T.Muthuramalingam, AC, East zone.
17. Thiru M.Sekar, AC, West zone.
18. Thiru Senthil Baskar, AEE, Coimbatore Corporation
19. Tmt T.Hemalatha, AEE, Coimbatore Corporation
20. Tmt S.Kalavathy, AEE, Coimbatore Corporation
21. Zonal ATPOs, Coimbatore Corporation
22. ZSOs / SIs, Coimbatore Corporation
23. Thiru S.Saravanan, TL/IE/INFRAEN
24. Vellalore Panchayat Councillors.
25. Thiru V.Eswaran, Petitioner before NGT
26. Thiru K.S. Mohan, Petitioner before NGT
27. Thiru K.Vasantharajan, Thiru S.Anandakumar and other public

(x)

1650

In continuation of the previous sitting of the State Monitoring Committee held on 31-01-2020 in the conference hall of Central zone office of the Coimbatore Corporation, the present meeting was convened in the presence of petitioners before the NGT, Mr. V.Eswaran and Mr. K.S.Mohan and other parties concerned on 07-10-2022 in the Conference Hall of the Collectorate, Coimbatore at 11.30 AM. Before the meeting, the Chairperson along with the Commissioner and other officials of the Coimbatore Corporation visited the Vellalore dump yard, Coimbatore on 06.10.2022 in which large number of public have participated along with the applicants before the NGT and put forth their grievances. The major grievance is that in spite of the direction of the NGT the large quantity of legacy waste has not been removed as per the scientific process. The Chairperson found that the fresh mixed waste stated to be around 500 MTPD is being processed by the contractor M/s UPL. In addition, a portion of legacy waste is being processed by another contractor namely M/s DJG by Biomining process. It is stated that out of the total quantity of legacy waste of 944044 Cu.M, 445124 Cu.M have been processed and balance quantity of 494920 Cu.M are to be processed. In addition, it is stated that another quantity of approximately 600000 Cu.M is available as legacy waste which is yet to be processed. The accumulated mixed waste which is dumped openly in the yard for the past 3 to 4 years is stated to be around 350000 Cu.M. Therefore around 15 lakhs Cu.M of legacy waste are yet to be processed by Biomining.

It was the complaint of the local people that in spite of the earlier directions of this Committee, not much progress has been effected in processing the legacy waste and restoring the land. On the contrary, fresh waste are being dumped causing enormous pollution of air and water by creation of leachate causing unhygienic condition to the life of the people apart from the stinking smell and therefore it is a demand that the dump yard should be closed.

It is further complained that in the RAF back side compound (Kamban street, Vaadhiyar thottam), illegal fresh dumps are made causing hindrance to children going to school situated in and around the area numbering 3 (RAF). It is also complained

(xv)

1651

that certain balance amount of compensation ordered on account of acquisition has not been made to some of the owners. Further, sanitation activities are not done for many years and health check up has not been done periodically. It is also stated that lorries carrying fresh waste are causing spill over apart from dropping of leachate. In a chicken waste processing centre situated in the campus, the same has not been established in accordance with law, causing bad odour and air pollution. It is further complained that outsiders as rask pickers illegally enter the campus causing disturbances. Appropriate authorisation has not been extended by the PCB and therefore according to them the dump yard is to be closed.

The Commissioner of Coimbatore Corporation, Thiru M. Prathap, in reply, has stated that for the past two years due to the effect of Covid 19, Biomining process was not carried out in full swing and it is true that there is new addition of mixed waste to a large extent. He also assured that the present contractor who is dealing with the fresh waste will enhance the quality and quantity of work to reduce the burden of legacy waste in the campus. He also assured that steps will be taken to see that the lorries are properly covered to avoid spill over and leachate accumulation. He also assured and directed the official concerned that the sanitation of the area should be ensured on daily basis. He also assured periodical health check up will be done and find out the nature of ailment as to whether it relates to waste accumulation and the preventive measures to be taken against such ailments. He has also stated that while source segregation of waste is to an appreciable percentage, ultimately the segregated waste are mixed and sent to dump yard. While answering the complaint that even the authorisation from the PCB has not been extended beyond 2019, the Commissioner, Coimbatore Corporation, has stated that there was certain compliance required and after compliance, the application was re-submitted.

He further informed that originally 69 MCCs were proposed out of which 34 were built up after locating the areas, and only 12 are functioning as on date. He also assured immediate steps will be taken for effective functioning of 34 MCCs initially and in respect of the remaining proposals, places will be located and made functional in due course of time. He has also assured the inspecting team and the public that proper compound wall will be put up on all sides, however subject to the final decision of the court in the land acquisition matter. He also assured that in the Kamban street

(xii)

1652

and other places even after putting up the compound wall, the waste accumulated will be removed from the compound wall to the reasonable space of around 50 M and also make proper passage for children to reach their schools without any hindrance or hygienic issues.

On the next date of inspection held on 07-10-2022 the Committee inspected few MCCs including the one in the Balaji Nagar, Vadavalli. Few of the residents who are stated to have approached the High Court, Madras against the proposed MCC and obtained a Full Bench verdict against them as confirmed by the Honourable Supreme Court of India have assembled and requested for giving up of the proposal of the MCC in that area, apprehending foul smell and wild animal disturbances and requested to relocate in some other place. Therefore the Committee found that on the one hand the people living in and around the Vellalore dump yard are suffering for the past many years want the closure of the dump yard and some people in the local area resist the MCC for the de-centralised process.

That was followed by a public hearing held in the conference hall of the Collector's office at 11.30 AM in which the applicants before the NGT, representatives of the public living in and around Vellalore dump yard apart from the officials of the District Administration and the Corporation including the District Collector and the Commissioner and Deputy Commissioner participated and have expressed their views. However Mr. K.S.Mohan after expressing his views and demanding the immediate closure of the Vellalore dump yard has walked out. After hearing all parties concerned, the following directions are given to the Coimbatore Corporation for scrupulous implementation to avoid any legal complications and in the interest of the large number of people who are living in the area and suffering fairly for a long time.

1. The Coimbatore Corporation shall ensure that the waste generated by Bulk Waste generators like Hotels, Kalyana Mandapams etc, generating more waste i.e. 100 KG per day shall not be received and sent to Vellalore dump yard by the Corporation at any cost. The Commissioner shall take strict action against any officials of the Corporation found acting in collusion with BWG.

(xiii)

1653

2. The reclaimed area in the dump yard stated to be around 33 Acres shall be treated for further 10 feet in depth to ensure avoidance of any accumulated leachate and consequential possibility of methane gas production. Thereafter the said entire area shall be developed as a green area with Miyawaki forest based on proper scientific advise. The said activity shall also be done immediately.
3. Adjacent to the compound wall throughout the dump area large number of native plants shall be grown by the Corporation after consulting Horticulture Department. The Corporation shall give priority to this activity.
4. The Coimbatore Corporation shall not dump any fresh waste in and around RAF back side compound, Kamban street, Vaadhiyar thottam or any other area abutting the residential accommodations. Further, the existing waste near the wall shall be removed beyond 50 M from the compound wall.
5. Construction of compound wall on all sides of the dump site to secure the area shall be completed by the Coimbatore Corporation on war footing basis.
6. If any balance amount of compensation to be paid to the land owners as per the court order based on land acquisition, the same shall be paid as per law expeditiously, however subject to the final decision of the court dealing with land acquisition matter.
7. The entire Biomining activity and removal of all the legacy waste in the Vellalore dump yard shall be completed within a period of 15 months from today. It is made clear that the Commissioner of the Corporation shall closely monitor the Biomining activity and complete the process of awarding contract as per law and submit the progress to the Monitoring Committee periodically once in two months. The Committee will also make frequent visits to ensure the proper implementation.



(xiv)

1654

8. The Coimbatore Corporation shall ensure the full and proper functioning of all 34 MCCs already located within 4 weeks from today and submit a report to the Monitoring Committee. The remaining 35 MCCs shall be located expeditiously and steps taken for the functioning of the said remaining MCCs also.
9. Scrupulous steps relating to sanitation of the entire area shall be done by the Corporation through CHO on daily basis and the Sub Committee to be constituted by the Monitoring Committee shall ensure the implementation of the said activity.
10. The Corporation shall conduct periodical health check up and ascertain the nature of ailment suffered by the people particularly children and take all preventive measures. Such check up shall be done periodically at least twice in a month. The doctors who participated in the meeting have assured to serve in the area and the Commissioner shall permit them to be placed in PHC situated at Konavaikalpalayam.
11. The Corporation shall ensure that the lorries bringing waste into the dump yard shall be tightly sealed with adequate coverage by using nets to avoid spillage and leakage of leachate on the way.
12. In respect of the processing centre of the chicken waste situated in this area by M/s Bhairava Renders, adequate protective measures including logistics shall be directed to be taken including the raising the height of the Chimney in consultation with the PCB. Further, chicken waste shall be strictly transported by closed and sealed process to avoid odour and eye sore of the public.
13. In respect of 5 Bio Gas plants, only one is functioning. The Commissioner shall ensure the functioning of the remaining Bio Gas plants within 15 to 20 days from today after obtaining necessary authorisation from the authorities concerned. Necessary extension order of authorisation from the PCB either for Windrow composting (by M/s UPL) or any other composting plant which requires consent shall be obtained by this Corporation without fail.

✓

(x)

1655

14. The Coimbatore Corporation shall implement 100% source segregation and ensure that the segregated waste are not mixed at any point. In addition, the Corporation shall also ensure by proper monitoring along with the PCB that the Biomedical waste does not enter into the Vellalore dump yard. Appropriate penal action like imposing fine shall be imposed on the violators.

15. The Corporation shall ensure that the PCB periodically verifies air pollution and water quality in the entire dump area and send report to the Monitoring Committee.

16. To ensure implementing of the above said directions and reporting to the District Collector and Commissioner of Corporation, a Sub Committee headed by the Deputy Commissioner, Coimbatore Corporation (presently Dr M. Sharmila) with the following members is constituted :-

Members

Sl.No	Name / Designation	Phone number
1	CHO CCMC	9443799202
2	Executive Officer, Vellalore town panchayat (presently Mr. Bala subramaniam)	8925809481
3	AEE (SWM) Mr. Senthil Basker	9443799215
4	AE Mr. Ramesh PCB	8870470674
5	AE (SWM) Mrs. Sathya (presently)	9489903386
6	SO Mr. Thirumal, CCMC	9442104137
7	Ward 13 member Mrs. Pachaiamal, Vellalore town panchayat	9282402633
8	Ward 99 ward member Mr. Aslam basha	9566900212
9	Ward 96 ward member Mr. Gunasekaran	9791331998
10	Ward 100 ward member Mr. Karthikeyan	9092238800
11	Mr. V.Easwaran	9965540417
12	Mr. K.S. Mohan	7904463440

2

(xvi)

1656

13	DJG engineering representative (Bio mining)	9003990233
14	Mr A.Palaniappan.	9842273335
15	Mr. Anandhkumar	9344404757
16	Mr. Daniel	8072947657
17	Mr. Vasantha rajan	9842505911
18	Mr. Selvaraj.	9994866611

19. The said Committee shall visit frequently i.e., in alternate days and exchange the factuals through WhatsApp communications to be created by the DC and to consult the District Collector and the Commissioner and to take all appropriate necessary steps. If necessary, the said Sub Committee shall also consult the Chairman, Monitoring Committee through the Commissioner, Coimbatore Corporation.

20. The Corporation shall conduct IEC activities particularly among the school and college students to create awareness on SWM.

21. To ensure avoidance of unauthorised persons entering into the Vellalore dump yard and on recommendation of the Sub Committee constituted above, the Corporation shall decide giving authorisation to rack pickers to fix the responsibility in the event of any contingency.

Thanking all the participants, the Committee requested all the stack holders to perform their function honestly and sincerely in order to implement the SWM rules, and the meeting concluded.


DISTRICT COLLECTOR,
COIMBATORE.


Commissioner,
Coimbatore Corporation,
Coimbatore - 641 001.


Justice Dr. P. Jyothimani

Chairperson
State Level Monitoring Committee
of National Green Tribunal
for Solid Waste Management
in Tamilnadu

S.no	Description	Annexure No
1	Bulk Waste Generators Details Summary - Zone Wise	1
2	Legacy soil -Test Report	2
3	Native Plants Plantation Works near Vellalore dump site boundaries	3
4	Removal of waste dumped near compound wall	4
5	Chain link fencing works around vellalore dump site	5
6	Letter copy to DRO / Thasildhar / RDO (South) issued.	6
7	Action taken for removal of old legacy waste	7
8	Purchase order for equipments to be procurrred; Total amount and contractors details for MCC's and MRF's	8
9	Details of Additional improvement works for the MCC's reinstatement and total amount	
10	Functional MCC's: New Equipment's installed in Thudiyalur MCC	8a
11	Functional MCC's: New Equipment's installed in Ukkadam MCC	8b
12	EM Spray works photographs; schedule for the spray works and public acknowledgement for the spray works	9
13	Letter to PSG & CMC Hospital; Camp Photographs; List of patient screened	10
14	Garbage Covered for Collection Vehicles photographs; acknowledgement from drivers who received new net covers	11
15	Note issued to M/s. Bhairava Renders	12
16	Functional Bio Gas Plant photographs at Bharathi Park	13
17	Action taken for Segregation of wastes: New bins installation	14
18	IEC Activities organized/Participated by CCMC in schools	15

2

1658

**Bulk Waste Generators Details Summary –
Zone Wise
ANNEXURE- 01**

3
1659

Coimbatore city Municipal Corporation NGT- SWM compliance Bulk waste Generators(BWG) Details					
S.no	Zone	Total no.of BWG's	No. of BWG,s onsite treatment	No. BWG's tieup with service Provider	Remarks
1	East	129	32	97	
2	West	68	11	41	16(Notice issued)
3	North	107	24	83	
4	South	50	12	18	20(CCMC Upto 2022)
5	Central	117	6	111	
	Total	471	85	350	36

4

1660

**Legacy soil -Test Report
ANNEXURE -02**

TEST REPORT

Issued To

**M/S. DJG ENERGY SOLUTIONS PVT. LTD,
BIO MINING PROJECT,
VELLALORE COMPOST PLANT,
COIMBATORE - 641 111.**

Report No. : ESL/2211/S/2327
Report Date : 26.11.2022
Sample Code : ESL221192

SAMPLE DETAILS

Nature of Sample	Soil	Sample Description	Legacy Soil
Sample Collected By	Client	Sample Condition	Good
Sample Received On	18.11.2022	Analysis Started On	18.11.2022
Analysis Completed On	26.11.2022		

S. NO.	PARAMETER	TEST METHOD	RESULTS	UNIT
1	pH (at 25°C)	IS:2720 (P-26)1987,RA:2011	6.86	-
2	Electrical Conductivity	IS:14767,2016(RA 2021)	2.51	mS/cm
3	Moisture	IS 15106 : 2002 (RA 2017)	10.8	%
4	Bulk Density	FAO Page No: 35: 2007	0.097	kg/m ³
5	Organic Carbon	IS 2720(P- 22)1972(RA 2020)	1.04	%
6	Total Nitrogen	IS 14684: 1999 Class 4,	248	mg/kg
7	Total Phosphorus	IS 10158:1982(RA 2019)	77	mg/kg
8	Total Potassium	IS 10158:1982(RA 2019)	230	mg/kg
9	Total Zinc	EPA 3050B/EPA 7000B: 1996	44.3	mg/kg
10	Total Copper	EPA 3050B/EPA 7000B: 1996	27.9	mg/kg
11	Total Lead	EPA 3050B/EPA 7000B: 1996	BQL(LOQ:5.0)	mg/kg
12	Total Nickel	EPA 3050B/EPA 7000B: 1996	BQL(LOQ:5.0)	mg/kg
13	Total Cadmium	EPA 3050B/EPA7000B: 1996	BQL(LOQ:5.0)	mg/kg
14	Total Mercury	EPA 7473	BQL(LOQ:1.0)	mg/kg
15	Total Chromium	EPA 3050B/EPA 7000B: 1996	BQL(LOQ:5.0)	mg/kg
16	Total Arsenic	EPA 3050B	BQL(LOQ:5.0)	mg/kg
17	C/N ratio	IS 2720(P- 22)1972(RA 2020)	41.9	%

* Note: BQL-Below Quantification Limit, LOQ - Limit of Quantification

End of Report



Authorized Signatory

J. Ram Ganesan
26/11/22
J. Ram Ganesan
Technical Manager

- The test results relate only to the items tested during the specified time
- The test report shall not be reproduced in full or part without the written approval of ENVISLAB
- The test items will not be retained more than 15 days from the date of issue of the test report unless specifically requested

6

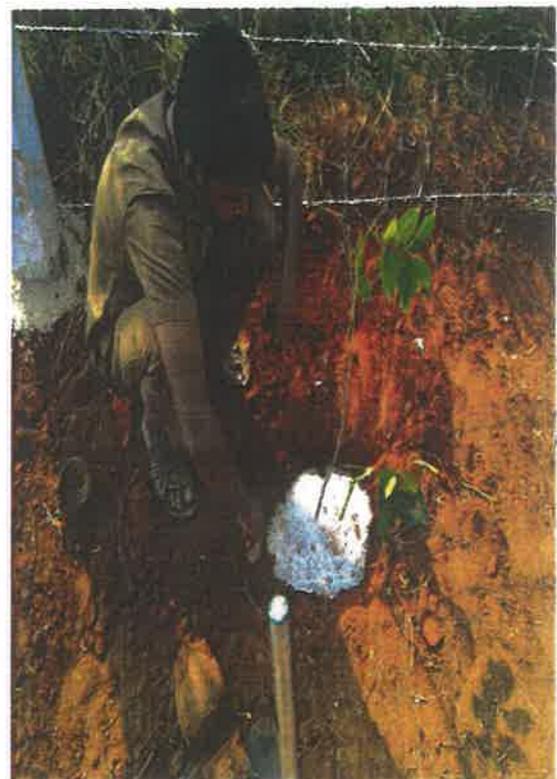
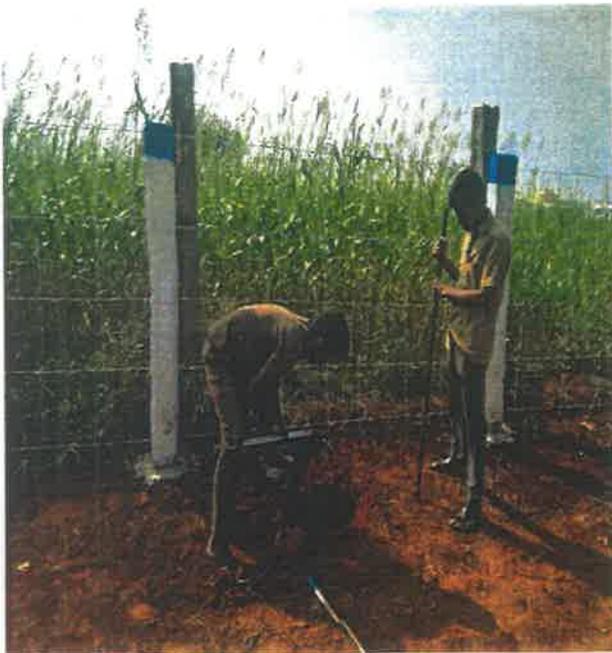
1662

**Native Plants Plantation Works near
Vellalore dump site boundaries
ANNEXURE -03**

1663

ANNEXURE NO. : 03

Native Plants Plantation Works near Vellalore dump site boundaries

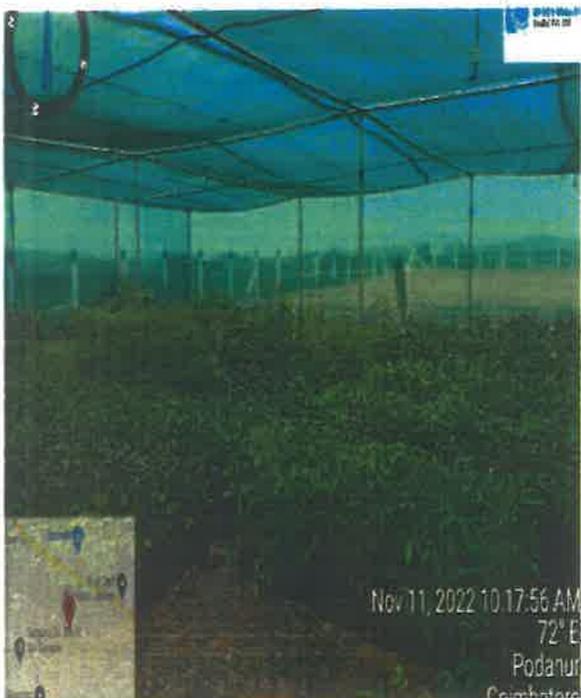


8

1664



Samplings received from Forest Department



Samplings received from Forest Department

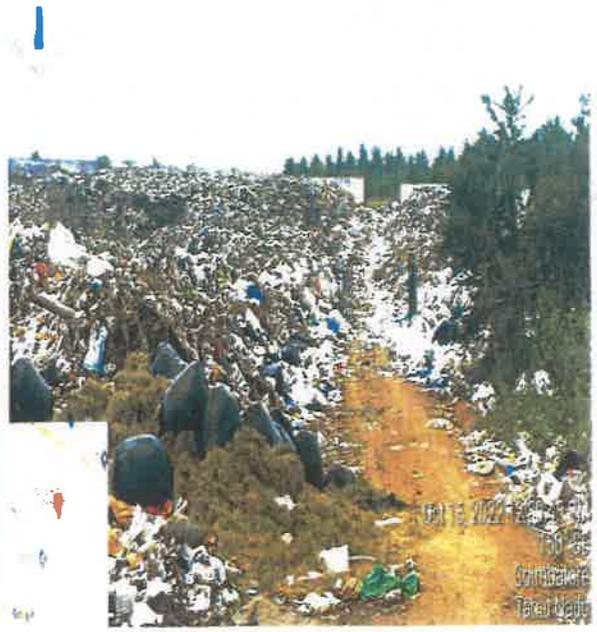
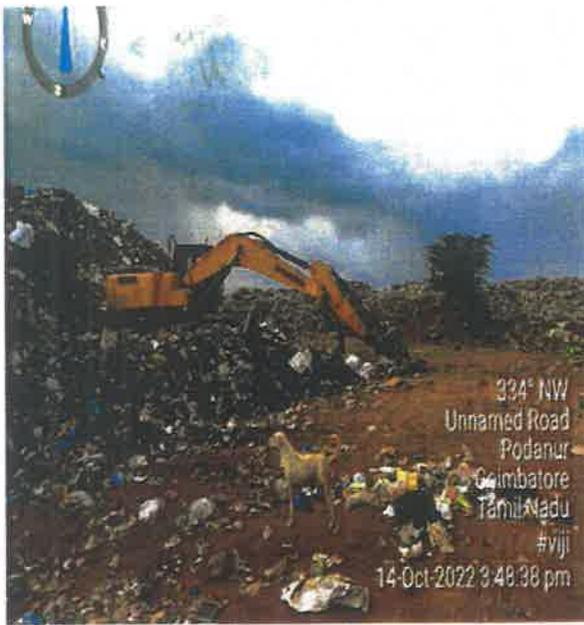
4
1665

**Removal of waste dumped near
compound wall
ANNEXURE -04**

~~10~~
1666

Annexure – 04

Removal of waste dumped near compound wall



#

1667

**Chain link fencing works around
vellalore dump site
ANNEXURE -05**

← 12

1668

ANNEXURE- 05

Chain line fencing



~~13~~

1669

**Letter copy to DRO / Thasildhar /
RDO (South)
ANNEXURE -06**



நகராட்சி நிர்வாகம் மற்றும் குடிநீர் வழங்கல் துறை

அனுப்புநர்

திரு.மு.பிரதாப், இ.ஆ.ப.,
ஆணையாளர்,
கோயம்புத்தூர் மாநகராட்சி,
கோயம்புத்தூர் - 641 001.

பெறுநர்

1.கோட்டாட்சியர், கோயம்புத்தூர் தெற்கு.
2.கோட்டாட்சியர், கோயம்புத்தூர் வடக்கு.

ந.க.எண்.1748/2015/எம்.எச்.5,

நாள்.௧1.11.2022

பொருள்: நிலம் - கோயம்புத்தூர் மாநகராட்சி - வெள்ளலூர் மற்றும் குறிச்சி கிராமங்களில் கழிவு நீர் பண்ணை மற்றும் இதர பயன்பாட்டிற்காக 657.67 ஏக்கர் நிலம் ஆர்ஜிதம் செய்யப்பட்டு தமிழ்நாடு குடிநீர் வடிகால் வாரியத்தின் மூலம் மாநகராட்சிக்கு நிலம் ஒப்படைப்பு செய்யப்பட்டது - நிலங்களின் மீதான நடவடிக்கை குறித்து தேசிய பசுமை ஆணையம் அறிக்கை கேட்டுக்கொண்டது - தொடர்பாக.

பார்வை: தேசிய பசுமை ஆணையம் (National Green Tribunal) ஆய்வறிக்கை நாள்.07.10.2022.

கோயம்புத்தூர் மாநகராட்சி கழிவு நீர் பண்ணைக்காக குறிச்சி கிராமத்தில் 175.98 ஏக்கரும், வெள்ளலூர் கிராமத்தில் 481.69 ஏக்கரும் மொத்தம் 657.67 ஏக்கர் நிலங்கள் 1985ம் ஆண்டு முதல் நிலஆர்ஜித கோட்டாட்சியர் அவர்களின் மூலமாக அரசு துறைக்காக நில ஆர்ஜித நடவடிக்கைகள் மேற்கொள்ளப்பட்டு தமிழ்நாடு குடிநீர் வடிகால் வாரியத்தால் மாநகராட்சிக்கு நிலங்கள் ஒப்படைப்பு செய்யப்பட்டது. மேற்படி நிலங்களில் மாநகராட்சியால் கழிவு நீர் பண்ணை பணிகள், குப்பை கிடங்கு, திடக்கழிவு மேலாண்மை உள்ளிட்ட பல்வேறு அபிவிருத்தி பணிகள் மேற்கொள்ளப்பட்டு வருகிறது. அரசு ஆணை (நிலை) எண்.148, நகராட்சி நிர்வாகம் மற்றும் குடிநீர் வழங்கல் (மாந.2) துறை, நாள்.20.10.2010-ன் படி, 53.17ஏக்கர் இடம் அதிவிரைவு படையின் தலைமையிடம் அமைக்க காவல் துறைக்கும், அரசாணை (நிலை) எண்.96, நகராட்சி நிர்வாகம் மற்றும் குடிநீர் வழங்கல் (மாந.2) துறை, நாள்.11.08.2014-ன் படி, நீர்நிலை பகுதிகளில் பல ஆண்டுகளாக ஆக்கிரமிப்பு செய்துள்ள ஏழை எளிய குடும்பங்களுக்கு வீடு வழங்கும் திட்டத்திற்காக 20 ஏக்கர் நிலம் குடிசை மாற்று வாரியத்திற்கு குடியிருப்புகள் கட்டவும் மற்றும் அரசாணை (நிலை) எண்.31, நகராட்சி நிர்வாகம் மற்றும் குடிநீர் வழங்கல் (மாந.2) துறை, நாள்.12.02.2016-ன் படி, 2 ஏக்கர் நிலம் வெள்ளலூர் பேருராட்சிக்கு பேருந்து நிலையம் கட்டவும் நிலங்கள் வழங்கப்பட்டுள்ளது.

மேற்கண்டவாறு ஏற்கனவே அபிவிருத்தி பணிகள் செய்யப்பட்ட இடங்களிலும் மற்றும் திடக்கழிவு மேலாண்மை, கழிவு நீர் பண்ணை உள்ளிட்ட திட்டங்களுக்கான இதர இடங்களிலும் நிலஆர்ஜிதம் செய்யப்பட்டுள்ள நிலங்களை திரும்ப வழங்க கோரி மனுதாரர் உள்ளிட்ட முந்தைய

1671

நிலஉரிமையாளர்கள் மாண்புமிகு சென்னை உயர்நீதி மன்றத்தில் இதுவரை 57 வழக்குகளை தொடர்ந்துள்ளனர். மேலும் கூடுதல் இழப்பீடு கோரி மாவட்ட நீதிமன்றத்தில் தொடரப்பட்ட 2 (LAOP) வழக்குகளின் தீர்ப்புகளின் மீது மேல்முறையீடு செய்யப்பட்டுள்ளது. வழக்குகளின் விபரம் இத்துடன் இணைக்கப்பட்டுள்ளது. இவ்வழக்குகளில் 37 வழக்குகளில் தீர்ப்புகள் வழங்கப்பட்டுள்ளது.

நில ஆர்ஜித நடவடிக்கைகளுக்கு பின்னர், நில உரிமையாளர்கள் கூடுதல் இழப்பீட்டுத் தொகை கோரி மாவட்ட நீதிமன்றத்தில் வழக்குகள் தொடர்ந்துள்ளனர். இவ்வழக்குகளின் விபரம் மற்றும் மாவட்ட நீதிமன்றத்தில் நில ஆர்ஜித தொகை வைப்பீடு செய்துள்ள விபரம் எதுவும் மாநகராட்சியில் இல்லை. மாவட்ட நிலஎடுப்பு வழக்குகளின் தீர்ப்புகளின் மீது நிறைவேற்று மனு (EP) தாக்கல் செய்யும் நிலையிலேயே மாநகராட்சிக்கு வழக்கின் விபரம் அறியப்பட்டு தீர்ப்பின் படி தொகை செலுத்தப்பட்டு வந்துள்ளது. இதுவரை 6 நிறைவேற்று மனுக்களில் 29 வழக்குதாரர்களுக்கு தொகை வழங்கப்பட்டுள்ளது அதன் விபரம் இத்துடன் இணைக்கப்பட்டுள்ளது.

ஆகவே, நில ஆர்ஜித நடவடிக்கைகளுக்கு பின்னர், நில உரிமையாளர்கள் மாவட்ட நீதிமன்றத்தில் தொடர்ந்துள்ள வழக்குகளின் விபரம் மற்றும் நீதிமன்றத்தில் நில ஆர்ஜித தொகை வைப்பீடு செய்துள்ள விபரத்தினை தெரிவிக்குமாறும் கேட்டுக்கொள்ளப்படுகிறது. மேலும், பார்வையில் காணும் மாண்புமிகு தேசிய பசுமை ஆணையம் (National Green Tribunal) 07.10.2022ல் ஆய்வு செய்தபோது, வெள்ளலூர் கழிவுநீர் பண்ணைக்காக நில ஆர்ஜிதம் செய்யப்பட்ட நிலத்தின் உரிமையாளர்கள் தங்களுக்கு இழப்பீட்டுத் தொகை வழங்கப்படவில்லை என புகார் தெரிவித்தனர். இது தொடர்பாக இழப்பீடு வழங்கப்பட்ட விபரம் / வழங்கப்படவுள்ள விபரம் ஆகியவற்றிற்கான அறிக்கை சமர்ப்பிக்கவும், இது குறித்து நிலஉரிமையாளர்களின் குறைகளை நிவர்த்தி செய்யும் பொருட்டு முகாம் ஏற்பாடு செய்து அதற்கான அறிக்கையை சமர்ப்பிக்கவும் பார்வையில் காணும் ஆய்வறிக்கையில் தெரிவிக்கப்பட்டுள்ளது.

ஆகவே, மேற்கண்ட மாண்புமிகு தேசிய பசுமை ஆணையம் (National Green Tribunal) 07.10.2022 தேதிய அறிக்கையின்படி உரிய நடவடிக்கைகள் மேற்கொண்டும், முகாம் தொடர்பான விபரங்களை தெரிவிக்குமாறும் கேட்டுக்கொள்ளப்படுகிறது.

நகல்

மாவட்ட வருவாய் அலுவலர்,
கோயம்புத்தூர் மாவட்டம்,
கோயம்புத்தூர் -641 018.

ஆ
ஆணையாளருக்காக
கோயம்புத்தூர் மாநகராட்சி
1-10-2022

~~16~~

1672

**Action taken for removal of
old legacy waste
ANNEXURE - 07**

17
1673

COIMBATORE CITY MUNICIPAL CORPORATION

From

Thiru. M.Prathap, I.A.S.,
Commissioner,
Coimbatore Corporation,
Coimbatore - 641 001



To

M/s Gridline Surveys and
Geospatial Pvt Ltd,
Sudharshan Homes,
F3,Block -1, Bhoomadevi Nagar,
Gerugambakkam,
Chennai-600 128.

Roc. No. 8565 / 2015 / (MD3) /JN4

Dated: 26.10.2022

Sir,

Sub: Coimbatore City Municipal Corporation - "Preparation of DPR for Disposal of Old MSW dumped at Vellalore by Conducting of Topographical/Contour Survey and Quantification of Old Municipal Solid Wastes using Mobile Mapping Equipment (LIDAR TECHNOLOGY) or DGPS With Drone Photogrammetric Technology or DGPS using RTK" - Rates Accepted - Work order issued - regarding.

- Ref: 1) Quotation received on 20/10/2022
2) This office Letter No. 8565 / 2015 / (MD3) /JN4,
dated. 20.10.2022 Calling for Negotiation of rates.
3) Your Negotiation Letter dated. 24.10.2022.

We are pleased to inform you that the Quotation offered by you after negotiation for Rs. 4,64,000/- (Rupees Four Lakh Sixty Four Thousand only) inclusive of GST @ 18% for the work of "Preparation of DPR for Disposal of Remaining Old MSW dumped at Vellalore by Conducting of Topographical/Contour Survey and Quantification of Old Municipal Solid Wastes using Mobile Mapping Equipment (LIDAR TECHNOLOGY) or DGPS With Drone Photogrammetric Technology or DGPS using RTK" has been accepted by the Coimbatore Corporation.

The Scope of work shall include the following:

1. SCALE: 1:1000 (1 Cm:10 M) for detailed Topographic Survey of the waste dump area, roads/profile drawings shall be drawn on good quality A0 Sized Papers and to be submitted as One set of Draft copy, One set of Soft copy in a format compatible with Auto Cad 2007.
2. DETAILED SURVEY: The survey should be conducted by MOBILE MAPPING EQUIPMENT (LIDAR TECHNOLOGY) (or) DGPS with Drone Photogrammetric Technology (or) DGPS using RTK
3. LEVEL INTERVALS: Spot levels at every 5 m interval Spot Level in and around the waste dump area. CS at 5m interval across the waste dump area, Heights of waste dumps shall be provided wherever the topography warrants.

Terms and Conditions :

- 1 Duration : 20 Days from the date of issue of work order.
- 2 No advance payments will be made.
- 3 Payment will be made only after completion of the entire works after Certification of the departmental officers concerned.
- 4 You should not claim any extra payment over and above quoted amount.
- 5 The rates quoted should be inclusive of all applicable taxes, However, the break up costs shall be provided in the quotation.

You are hereby instructed to proceed with the execution of the said works and should be completed in all aspects and to be submitted within the period of 20 Days.

The receipt for having received this work order may please be acknowledged to this office in the next post and by E-mail (cscl.jnnurm@gmail.com)

o/c

[Signature]

Commissioner
Coimbatore Corporation

CND
26/10/22
[Signature]

AG
26/10/22
[Signature]
26/10/22

15

1675

**Purchase order for equipment's to be
procured & Total amount and contractors
details for MCC's and MRF's**

**Details of Additional improvement works
for the MCC's reinstatement and total
amount**

ANNEXURE - 08

~~20~~
1676

Coimbatore City Municipal Corporation MCC, MRF Status Report					
Sl. No	Zone	No. of MCC	No. of Operational MCC	No. of MRF	No. of Operational MRF
1	North	4	2	1	1
2	East	3	3	1	0
3	West	12	4	1	1
4	South	4	2	2	2
5	Central	9	6	0	0
6	Vellalore	2	0	1	1
Total		34	17	6	5

~~21~~

1677

Summary of Machinery Purchase Details of MCC & MRF - ref - / 2022 / M.T.2					
S.No	Contractor Name	Particulars	MCC	MRF	Remarks
1	Thiru S.Raju	Purchase of Bailing Press Machine / Motor / Elevator Belt		99.90 Lakhs	For 9 Places
2	Thiru S.Raju	Purchase of Organic Wet Waste Dehydrator System with Conveyor	54 Lakhs		For Ward 63, 69 & 82
3	Thiru S.Raju	Purchase of Organic Wet Waste Dehydrator System with Conveyor	54 Lakhs		For Ward 77, 86 & 100
4	Thiru S.Raju	Purchase of Organic Wet Waste Dehydrator System with Conveyor	54 Lakhs		For Ward 1,18 & 26
5	Thiru S.Raju	Purchase of Organic Wet Waste Dehydrator System with Conveyor	54 Lakhs		For Ward 38 & 45
6	Thiru S.Raju	Purchase of Organic Wet Waste Dehydrator System with Conveyor	54 Lakhs		For Ward 72 & 75
		Total	270 Lakhs	99.90 Lakhs	13 Wards

1678

கோயம்புத்தூர் மாநகராட்சி ஆணையாளர் அவர்களின் செயல்முறைகள்
முன்னிலை: திரு.மு.பிரதாப், இ.ஆ.ப.,

ந.க.எண்: /2022/எம்.டி.2

நாள். 1.11.2022.

பொருள்: கோயம்புத்தூர் மாநகராட்சி -திடக்கழிவு மேலாண்மை திட்டப்பணி-வார்டு பகுதிகளில் சேகரமாகும் திடக்கழிவு குப்பைகளில் இருந்து பொருள் மீட்பு பணிக்கு 9 இடங்களுக்கு இயந்திரம் (Bailing Press Machine and Motor & Elevator Belt) கொள்முதல் செய்தல் பணி - மதிப்பீட்டு தொகை ரூ.99.90 இலட்சம் - பணி உத்தரவு வழங்குதல் - சம்பந்தமாக.

பார்வை: 1. மாண்புமிகு மேயர் அவர்களின் முன் அனுமதி நாள். 10.11.2022.
2. தங்களது ஒப்பந்தப்புள்ளி நாள். 20.10.2022.
3. ஆணையாளர் அவர்களின் உத்தரவு நாள். /10/202.

உத்தரவு:-

பார்வை 3-ல் காணும் ஆணையாளர் அவர்களின் உத்தரவின்படி கீழ்க்காணும் பணிக்கு பணி உத்தரவு வழங்கப்படுகிறது.

வ.எண்	பணியின் பெயர்	மதிப்பீட்டு தொகை (ரூ. இலட்சத்தில்)	ஒப்பந்த விகிதம்
1	கோயம்புத்தூர் மாநகராட்சி - திடக்கழிவு மேலாண்மை பணிக்கு வார்டு பகுதிகளில் சேகரமாகும் திடக்கழிவு குப்பைகளில் இருந்து பொருள் மீட்பு பணிக்கு 9 இடங்களுக்கு இயந்திரம் (Bailing Press Machine and Motor & Elevator Belt) கொள்முதல் செய்தல்	99.90	11.25 % குறைவு

மேற்படி பணிக்கு இவ்வாணை கிடைக்கப்பெற்ற 7 நாட்களுக்குள் மீதமுள்ள டேவணித்தொகை 1 சதவீதம் செலுத்துவதுடன், ரூ.100/- மதிப்புள்ள பத்திரத்தில் ஒப்பந்த உடன்படிக்கை செய்து முடிக்கப்பட வேண்டும். பணி துவங்குவதற்கு முன்பின் எடுக்கப்படும் புகைப்படங்களை மாநகராட்சி அலுவலகத்தில் ஒப்படைக்கவும் அறிவுறுத்தப்படுகிறது.

பணி உத்தரவு பெற்றுக்கொண்ட நாளிலிருந்து 4 மாதங்களுக்குள் பணிகள் செய்து முடிக்கப்பட வேண்டும். திடக்கழிவு மேலாண்மை திட்டப்பணி கீழ் மேற்கொள்ளப்படும் பணிகள் குறிப்பிட்ட காலத்திற்குள் முடிக்கப்பட வேண்டும். தவறும் பட்சத்தில் ஒப்பந்த நிபந்தனைகளின்படி தக்க நடவடிக்கை எடுக்கப்படும் என்பதையும் இதன் மூலம் அறிவிக்கப்படுகிறது.

பெறுநர்,

திரு.எஸ்.ராஜ்
105 எஸ் எம் எஸ் அப்பார்ட்மெண்ட் ,
உக்கடம் முதல் செல்வபுரம் பை பாஸ் சாலை
உக்கடம்,
கோயம்புத்தூர்- 641001

நகல்,

சம்மந்தப்பட்ட இளம்/உதவிப் பொறியாளர், தகவலுக்கும் தக்க நடவடிக்கைக்கும்

ஆணையாளர்
கோயம்புத்தூர் மாநகராட்சி

22
5
1679

**கோயம்புத்தூர் மாநகராட்சி ஆணையாளர் அவர்களின் செயல்முறைகள்
முன்னிலை: திரு.மு.பிரதாப்,இ.ஆ.ப.,**

ந.க.எண்: /2022/எம்.டி.2

நாள். |.11.2022.

பொருள்: கோயம்புத்தூர் மாநகராட்சி -திடக்கழிவு மேலாண்மை திட்டப்பணி - மத்திய மண்டலம்- வார்டு எண்.63,69,82க்குட்பட்ட வள்ளியம்மாள் வீதி, அவிநாசிலிங்கம் கல்லூரி எதிரில் மற்றும் வெரைட்டி ணூல் ரோடு ஆகிய மூன்று இடங்களுக்கு அரவையுடன் இணைந்த சக்கையாக்கும் இயந்திரம் மற்றும் கன்வேயர் பெல்ட் இயந்திரம் (Organic Wet Waste Dehydrator System With Conveyor) கொள்முதல் செய்தல் - மதிப்பீட்டு தொகை ரூ.54.00 இலட்சம் - பணி உத்தரவு வழங்குதல் - சம்பந்தமாக.

- பார்வை:**
1. மாண்புமிகு மேயர் அவர்களின் முன் அனுமதி நாள். 10.11.2022.
 2. தங்களது ஒப்பந்தப்புள்ளி நாள். 20.10.2022.
 3. ஆணையாளர் அவர்களின் உத்தரவு நாள். /10/2022.

உத்தரவு:-

பார்வை 3-ல் காணும் ஆணையாளர் அவர்களின் உத்தரவின்படி கீழ்காணும் பணிக்கு பணி உத்தரவு வழங்கப்படுகிறது.

வ.எண்	பணியின் பெயர்	மதிப்பீட்டு தொகை (ரூ. இலட்சத்தில்)	ஒப்பந்த விகிதம்
1	மத்திய மண்டலம்- வார்டு எண்.63,69,82க்குட்பட்ட வள்ளியம்மாள் வீதி, அவிநாசிலிங்கம் கல்லூரி எதிரில் மற்றும் வெரைட்டி ணூல் ரோடு ஆகிய மூன்று இடங்களுக்கு அரவையுடன் இணைந்த சக்கையாக்கும் இயந்திரம் மற்றும் கன்வேயர் பெல்ட் இயந்திரம் (Organic Wet Waste Dehydrator System With Conveyor) கொள்முதல் செய்தல்	54.00	0.06 % குறைவு

மேற்படி பணிக்கு இவ்வாணை கிடைக்கப்பெற்ற 7 நாட்களுக்குள் மீதமுள்ள டேவணித்தொகை 1 சதவீதம் செலுத்துவதுடன், ரூ.100/- மதிப்புள்ள பத்திரத்தில் ஒப்பந்த உடன்படிக்கை செய்து முடிக்கப்பட வேண்டும். பணி துவங்குவதற்கு முன்/பின் எடுக்கப்படும் புகைப்படங்களை மாநகராட்சி அலுவலகத்தில் ஒப்படைக்கவும் அறிவுறுத்தப்படுகிறது.

பணி உத்தரவு பெற்றுக்கொண்ட நாளிலிருந்து 1 மாதங்களுக்குள் பணிகள் செய்து முடிக்கப்பட வேண்டும். திடக்கழிவு மேலாண்மை திட்டப்பணி கீழ் மேற்கொள்ளப்படும் பணிகள் குறிப்பிட்ட காலத்திற்குள் முடிக்கப்பட வேண்டும். தவறும் பட்சத்தில் ஒப்பந்த நிபந்தனைகளின்படி தக்க நடவடிக்கை எடுக்கப்படும் என்பதையும் இதன் மூலம் அறிவிக்கப்படுகிறது.

ஆணையாளர்
கோயம்புத்தூர் மாநகராட்சி

பெறுநர்,
திரு.எஸ்.ராஜ்
105 எஸ் எம் எஸ் அப்பார்ட்மெண்ட் ,
உக்கடம் முதல் செல்வபுரம் பை பாஸ் சாலை,
உக்கடம்,கோயம்புத்தூர்- 641001

நகல்,

சம்மந்தப்பட்ட இளம்/உதவிப் பொறியாளர், தகவலுக்கும் தக்க நடவடிக்கைக்கு

(Handwritten signature)

(Handwritten signatures)

24
A
1680

கோயம்புத்தூர் மாநகராட்சி ஆணையாளர் அவர்களின் செயல்முறைகள்
முன்னிலை: திரு.மு.பிரதாப், இ.ஆ.ப.,

ந.க.எண்: /2022/எம்.டி.2

நாள். 1.11.2022.

பொருள்: கோயம்புத்தூர் மாநகராட்சி -திடக்கழிவு மேலாண்மை திட்டப்பணி - தெற்கு மண்டலம்- வார்டு எண்.77,86,100க்குட்பட்ட சொக்கம்புதூர், உக்கடம் மற்றும் தருண் ரெசிடென்சி ஆகிய மூன்று இடங்களுக்கு அரவையுடன் இணைந்த சக்கையாக்கும் இயந்திரம் மற்றும் கன்வேயர் பெல்ட் இயந்திரம் (Organic Wet Waste Dehydrator System With Conveyor) கொள்முதல் செய்தல் பணி - மதிப்பீட்டு தொகை ரூ.54.00 இலட்சம் - பணி உத்தரவு வழங்குதல் - சம்பந்தமாக.

பார்வை: 1. மாண்புமிகு மேயர் அவர்களின் முன் அனுமதி நாள். 10.11.2022.
2. தங்களது ஒப்பந்தப்புள்ளி நாள். 20.10.2022.
3. ஆணையாளர் அவர்களின் உத்தரவு நாள். /10/202.

உத்திரவு:-

பார்வை 3-ல் காணும் ஆணையாளர் அவர்களின் உத்தரவின்படி கீழ்க்காணும் பணிக்கு பணி உத்திரவு வழங்கப்படுகிறது.

வ.எண்	பணியின் பெயர்	மதிப்பீட்டு தொகை (ரூ. இலட்சத்தில்)	ஒப்பந்த விகிதம்
1	தெற்கு மண்டலம்- வார்டு எண்.77,86,100க்குட்பட்ட சொக்கம்புதூர், உக்கடம் மற்றும் தருண் ரெசிடென்சி ஆகிய மூன்று இடங்களுக்கு அரவையுடன் இணைந்த சக்கையாக்கும் இயந்திரம் மற்றும் கன்வேயர் பெல்ட் இயந்திரம் (Organic Wet Waste Dehydrator System With Conveyor) கொள்முதல் செய்தல்	54.00	0.06 % குறைவு

மேற்படி பணிக்கு இவ்வாறான கிடைக்கப்பெற்ற 7 நாட்களுக்குள் மீதமுள்ள டேவணித்தொகை 1 சதவீதம் செலுத்துவதுடன், ரூ.100/- மதிப்புள்ள பத்திரத்தில் ஒப்பந்த உடன்படிக்கை செய்து முடிக்கப்பட வேண்டும். பணி துவங்குவதற்கு முன்/பின் எடுக்கப்படும் புகைப்படங்களை மாநகராட்சி அலுவலகத்தில் ஒப்படைக்கவும் அறிவுறுத்தப்படுகிறது.

பணி உத்தரவு பெற்றுக்கொண்ட நாளிலிருந்து 4 மாதங்களுக்குள் பணிகள் செய்து முடிக்கப்பட வேண்டும். திடக்கழிவு மேலாண்மை திட்டப்பணி கீழ் மேற்கொள்ளப்படும் பணிகள் குறிப்பிட்ட காலத்திற்குள் முடிக்கப்பட வேண்டும். தவறும் பட்சத்தில் ஒப்பந்த நிபந்தனைகளின்படி தக்க நடவடிக்கை எடுக்கப்படும் என்பதையும் இதன் மூலம் அறிவிக்கப்படுகிறது.

பெறுநர்,

திரு.எஸ்.ராஜ்
105 எஸ் எம் எஸ் அப்பார்ட்மெண்ட் ,
உக்கடம் முதல் செல்வபுரம் பை பாஸ் சாலை,
உக்கடம், கோயம்புத்தூர்- 641001

நகல்,

சம்மந்தப்பட்ட இளம்/உதவிப் பொறியாளர், தகவலுக்கும் தக்க நடவடிக்கைக்கு

ஆணையாளர்
கோயம்புத்தூர் மாநகராட்சி

31/10/22
11/11/22

3-25
1681

கோயம்புத்தூர் மாநகராட்சி ஆணையாளர் அவர்களின் செயல்முறைகள்
முன்னிலை: திரு.மு.பிரதாப்,இ.ஆ.ப.,

ந.க.எண்: /2022/எம்.டி.2

நாள். 1.11.2022.

பொருள்: கோயம்புத்தூர் மாநகராட்சி -திடக்கழிவு மேலாண்மை திட்டப்பணி- வடக்கு மண்டலம்- வார்டு எண்.1,18,26க்குட்பட்ட துடியலூர், ராமசாமி நகர் மற்றும் விளங்குறிச்சி மயானம் அருகிலுள்ள மூன்று இடங்களுக்கு அரவையுடன் இணைந்த சக்கையாக்கும் இயந்திரம் மற்றும் கன்வேயர் பெல்ட் இயந்திரம் (Organic Wet Waste Dehydrator System With Conveyor) கொள்முதல் செய்தல் பணி - மதிப்பீட்டு தொகை ரூ.54.00 இலட்சம் - பணி உத்தரவு வழங்குதல் - சம்பந்தமாக.

பார்வை: 1. மாண்புமிகு மேயர் அவர்களின் முன் அனுமதி நாள். 10.11.2022.
2. தங்களது ஒப்பந்தப்புள்ளி நாள். 20.10.2022.
3. ஆணையாளர் அவர்களின் உத்தரவு நாள். /10/202.

உத்தரவு:-

பார்வை 3-ல் காணும் ஆணையாளர் அவர்களின் உத்தரவின்படி கீழ்க்காணும் பணிக்கு பணி உத்தரவு வழங்கப்படுகிறது.

வ.எண்	பணியின் பெயர்	மதிப்பீட்டு தொகை (ரூ. இலட்சத்தில்)	ஒப்பந்த விகிதம்
1	வடக்கு மண்டலம்- வார்டு எண்.1,18,26க்குட்பட்ட துடியலூர், ராமசாமி நகர் மற்றும் விளங்குறிச்சி மயானம் அருகிலுள்ள மூன்று இடங்களுக்கு அரவையுடன் இணைந்த சக்கையாக்கும் இயந்திரம் மற்றும் கன்வேயர் பெல்ட் இயந்திரம் (Organic Wet Waste Dehydrator System With Conveyor) கொள்முதல் செய்தல்	54.00	0.06 % குறைவு

மேற்படி பணிக்கு இவ்வாறான கிடைக்கப்பெற்ற 7 நாட்களுக்குள் மீதுமுள்ள டேவணித்தொகை 1 சதவீதம் செலுத்துவதுடன், ரூ.100/- மதிப்புள்ள பத்திரத்தில் ஒப்பந்த உடன்படிக்கை செய்து முடிக்கப்பட வேண்டும். பணி துவங்குவதற்கு முன்/பின் எடுக்கப்படும் புகைப்படங்களை மாநகராட்சி அலுவலகத்தில் ஒப்படைக்கவும் அறிவுறுத்தப்படுகிறது.

பணி உத்தரவு பெற்றுக்கொண்ட நாளிலிருந்து 1 மாதங்களுக்குள் பணிகள் செய்து முடிக்கப்பட வேண்டும். திடக்கழிவு மேலாண்மை திட்டப்பணி கீழ் மேற்கொள்ளப்படும் பணிகள் குறிப்பிட்ட காலத்திற்குள் முடிக்கப்பட வேண்டும். தவறும் பட்சத்தில் ஒப்பந்த நிபந்தனைகளின்படி தக்க நடவடிக்கை எடுக்கப்படும் என்பதையும் இதன் மூலம் அறிவிக்கப்படுகிறது.

ஆணையாளர்
கோயம்புத்தூர் மாநகராட்சி

பெறுநர்,

திரு.எஸ்.ராஜ்

105 எஸ் எம் எஸ் அப்பார்ட்மெண்ட் ,

உக்கடம் முதல் செல்வபுரம் பை பாஸ் சாலை,

உக்கடம்,கோயம்புத்தூர்- 641001

நகல்,

சம்மந்தப்பட்ட இளம்/உதவிப் பொறியாளர், தகவலுக்கும் தக்க நடவடிக்கைக்கு

26
1682

கோயம்புத்தூர் மாநகராட்சி ஆணையாளர் அவர்களின் செயல்முறைகள்
முன்னிலை: திரு.மு.பிரதாபு, இ.ஆ.ப.,

ந.க.எண்: /2022/எம்.டி.2

நாள். 1.10.2022.

பொருள்: கோயம்புத்தூர் மாநகராட்சி -திடக்கழிவு மேலாண்மை திட்டப்பணி- மேற்கு மண்டலம்- வார்டு எண்.38,45க்குட்பட்ட கவுண்டம்பாளையம், எம்.ஜி.ஆர். மார்கெட் மற்றும் ஒணாப்பாளையம் ஆகிய மூன்று இடங்களுக்கு அரவையுடன் இணைந்த சக்கையாக்கும் இயந்திரம் மற்றும் கன்வேயர் பெல்ட் இயந்திரம் (Organic Wet Waste Dehydrator System With Conveyor) கொள்முதல் செய்தல் பணி - மதிப்பீட்டு தொகை ரூ.54.00 இலட்சம் - பணி உத்தரவு வழங்குதல் - சம்பந்தமாக.

பார்வை: 1. மாண்புமிகு மேயர் அவர்களின் முன் அனுமதி நாள். 10.11.2022.
2. தங்களது ஒப்பந்தப்புள்ளி நாள். 20.10.2022.
3. ஆணையாளர் அவர்களின் உத்தரவு நாள். /10/202.

உத்தரவு:-

பார்வை 3-ல் காணும் ஆணையாளர் அவர்களின் உத்தரவின்படி கீழ்காணும் பணிக்கு பணி உத்தரவு வழங்கப்படுகிறது.

வ.எண்	பணியின் பெயர்	மதிப்பீட்டு தொகை (ரூ. இலட்சத்தில்)	ஒப்பந்த விகிதம்
1	மேற்கு மண்டலம்- வார்டு எண்.38,45க்குட்பட்ட கவுண்டம்பாளையம், எம்.ஜி.ஆர். மார்கெட் மற்றும் ஒணாப்பாளையம் ஆகிய மூன்று இடங்களுக்கு அரவையுடன் இணைந்த சக்கையாக்கும் இயந்திரம் மற்றும் கன்வேயர் பெல்ட் இயந்திரம் (Organic Wet Waste Dehydrator System With Conveyor) கொள்முதல் செய்தல்	54.00	0.06 % குறைவு

மேற்படி பணிக்கு இவ்வாணை கிடைக்கப்பெற்ற 7 நாட்களுக்குள் மீதமுள்ள டேவணித்தொகை 1 சதவீதம் செலுத்துவதுடன், ரூ.100/- மதிப்புள்ள பத்திரத்தில் ஒப்பந்த உடன்படிக்கை செய்து முடிக்கப்பட வேண்டும். பணி துவங்குவதற்கு முன்/பின் எடுக்கப்படும் புகைப்படங்களை மாநகராட்சி அலுவலகத்தில் ஒப்படைக்கவும் அறிவுறுத்தப்படுகிறது.

பணி உத்தரவு பெற்றுக்கொண்ட நாளிலிருந்து 1 மாதங்களுக்குள் பணிகள் செய்து முடிக்கப்பட வேண்டும். திடக்கழிவு மேலாண்மை திட்டப்பணி கீழ் மேற்கொள்ளப்படும் பணிகள் குறிப்பிட்ட காலத்திற்குள் முடிக்கப்பட வேண்டும். தவறும் பட்சத்தில் ஒப்பந்த நிபந்தனைகளின்படி தக்க நடவடிக்கை எடுக்கப்படும் என்பதையும் இதன் மூலம் அறிவிக்கப்படுகிறது.

பெறுநர்,

திரு.எஸ்.ராஜ்
105 எஸ் எம் எஸ் அப்பார்ட்மெண்ட் ,
உக்கடம் முதல் செல்வபுரம் பை பாஸ் சாலை,
உக்கடம்,கோயம்புத்தூர்- 641001

நகல்,

சம்மந்தப்பட்ட இளம்/உதவிப் பொறியாளர், தகவலுக்கும் தக்க நடவடிக்கைக்கும்

ஆணையாளர்
கோயம்புத்தூர் மாநகராட்சி

31/10/22

31/10/22

11/11/22

273
1683

கோயம்புத்தூர் மாநகராட்சி ஆணையாளர் அவர்களின் செயல்முறைகள்
முன்னிலை: திரு.மு.பிரதாப், இ.ஆ.ப.,

ந.க.எண்: /2022/எம்.டி.2

நாள். 1.11.2022

பொருள்: கோயம்புத்தூர் மாநகராட்சி -திடக்கழிவு மேலாண்மை திட்டப்பணி- மேற்கு மண்டலம்- வார்டு எண்.72,75க்குட்பட்ட பனைமரத்தூர், வாழைக்காய் மண்டி மற்றும் இசைக்கல்லூரி வளாகம் ஆகிய மூன்று இடங்களுக்கு அரவையுடன் இணைந்த சக்கையாக்கும் இயந்திரம் மற்றும் கன்வேயர் பெல்ட் இயந்திரம் (Organic Wet Waste Dehydrator System With Conveyor) கொள்முதல் செய்தல் பணி - மதிப்பீட்டு தொகை ரூ.54.00 இலட்சம் - பணி உத்தரவு வழங்குதல் - சம்பந்தமாக.

- பார்வை:**
1. மாண்புமிகு மேயர் அவர்களின் முன் அனுமதி நாள். 10.11.2022.
 2. தங்களது ஒப்பந்தப்புள்ளி நாள். 20.10.2022.
 3. ஆணையாளர் அவர்களின் உத்தரவு நாள். /10/202.

உத்தரவு:-

பார்வை 3-ல் காணும் ஆணையாளர் அவர்களின் உத்தரவின்படி கீழ்காணும் பணிக்கு பணி உத்தரவு வழங்கப்படுகிறது.

வ.எண்	பணியின் பெயர்	மதிப்பீட்டு தொகை (ரூ. இலட்சத்தில்)	ஒப்பந்த விகிதம்
1	மேற்கு மண்டலம்- வார்டு எண்.72,75க்குட்பட்ட பனைமரத்தூர், வாழைக்காய் மண்டி மற்றும் இசைக்கல்லூரி வளாகம் ஆகிய மூன்று இடங்களுக்கு அரவையுடன் இணைந்த சக்கையாக்கும் இயந்திரம் மற்றும் கன்வேயர் பெல்ட் இயந்திரம் (Organic Wet Waste Dehydrator System With Conveyor) கொள்முதல் செய்தல்	54.00	0.06 % குறைவு

மேற்படி பணிக்கு இவ்வாணை கிடைக்கப்பெற்ற 7 நாட்களுக்குள் மீதமுள்ள டேவணித்தொகை 1 சதவீதம் செலுத்துவதுடன், ரூ.100/- மதிப்புள்ள பத்திரத்தில் ஒப்பந்த உடன்படிக்கை செய்து முடிக்கப்பட வேண்டும். பணி துவங்குவதற்கு முன்/பின் எடுக்கப்படும் புகைப்படங்களை மாநகராட்சி அலுவலகத்தில் ஒப்படைக்கவும் அறிவுறுத்தப்படுகிறது.

பணி உத்தரவு பெற்றுக்கொண்ட நாளிலிருந்து 1 மாதங்களுக்குள் பணிகள் செய்து முடிக்கப்பட வேண்டும். திடக்கழிவு மேலாண்மை திட்டப்பணி கீழ் மேற்கொள்ளப்படும் பணிகள் குறிப்பிட்ட காலத்திற்குள் முடிக்கப்பட வேண்டும். தவறும் பட்சத்தில் ஒப்பந்த நிபந்தனைகளின்படி தக்க நடவடிக்கை எடுக்கப்படும் என்பதையும் இதன் மூலம் அறிவிக்கப்படுகிறது.

செல்வம்

ஆணையாளர்
கோயம்புத்தூர் மாநகராட்சி
31/10/22
31/10/22

பெறுநர்,
திரு.எஸ்.ராஜீ
105 எஸ் எம் எஸ் அப்பார்ட்மெண்ட் ,
உக்கடம் முதல் செல்வபுரம் பை பாஸ் சாலை,
உக்கடம்,கோயம்புத்தூர்- 641001

நகல்,
சம்மந்தப்பட்ட இளம்/உதவிப் பொறியாளர், தகவலுக்கும் தக்க நடவடிக்கைக்கு

~~28~~

1684

e49/2022-21.10.2022

வ. எண்	வேலையின் பெயர்	மதிப்பீட்டுத் தொகை ரூ.	ஒப்பந்ததாரர் பெயர்
1.	மத்திய மண்டலம் - வார்டு எண்.63 க்குட்பட்ட வள்ளியம்மாள் வீதியிலுள்ள நுண்ணூரம் தயாரிக்கும் மையத்திற்கு பழுது மற்றும் பராமரிப்பு பணிகள் செய்தல் (ந.க.எண். /2022/எம்டி5)	12,50,000/-	

S20/2022- 21.10.2022

1685

வ. எண்	வேலைபின் பெயர்	மதிப்பீட்டுத் தொகை ரூ.	ஒப்பந்த தாரர் பெயர்கள்
1	மேற்கு மண்டலம் - வார்டு எண். 73 க்குட்பட்ட ஏஏ ஸ்கீம் சாலையிலுள்ள நுண்ணூரம் மையத்தை மேம்படுத்தும் பணிகள் செய்தல் (ந.க.எண். 5494 /2022/எம்.டி2)	7,20,000/-	பி.இளங்கோ
2	மத்திய மண்டலம் - வார்டு எண். 82க்குட்பட்ட சிஸ்சி காலனி (விஎச் சாலை) பகுதியிலுள்ள நுண்ணூரம் தயாரிக்கும் மையத்திற்கு பழுது மற்றும் பராமரிப்பு பணிகள் செய்தல் (ந.க.எண். 5509 /2022/எம்.டி5)	4,40,000/-	எஸ்.கதாகர்
3	மேற்கு மண்டலம் - வார்டு எண். 71க்குட்பட்ட உழவர் சந்தையில் நுண்ணூரம் தயாரிக்கும் மையத்திற்கு கூடுதல் மேம்பாட்டு பணிகள் செய்தல் (ந.க.எண்.5493 /2022/எம்.டி2)	4,05,000/-	அம்மன் பில்டர்ஸ்
4	மத்திய மண்டலம் - வார்டு எண். 32க்குட்பட்ட சங்கனூர்-நாராயணசாமி வீதியில் 5 மெட்ரிக் டன் கொள்ளளவிலான நுண்ணூரம் தயாரிக்கும் மையத்திற்கு கூடுதல் மேம்பாட்டு பணிகள் செய்தல் (ந.க.எண். 5510 /2022/எம்.டி5)	1,75,000/-	Same DD (Reject)
5	மேற்கு மண்டலம் - வார்டு எண். 72க்குட்பட்ட இசைக் கல்லூரியில் நுண்ணூரம் தயாரிக்கும் மையத்திற்கு கூடுதல் மேம்பாட்டு பணிகள் செய்தல் (ந.க.எண். 5514 /2022/எம்.டி2)	7,70,000/-	அம்மன் பில்டர்ஸ்
6	மத்திய மண்டலம் - வார்டு எண். 69க்குட்பட்ட பாரதி பூங்கா 1வது குறுக்கு வீதியில் (மேட்டுப்பாளையம் சந்திப்பு) 5 மெட்ரிக் டன் கொள்ளளவிலான நுண்ணூரம் தயாரிக்கும் மையத்திற்கு கூடுதல் மேம்பாட்டு பணிகள் செய்தல் (ந.க.எண். 5506 /2022/எம்.டி5)	1,75,000/-	எஸ். ராசாத்தி

வ. எண்	வேலையின் பெயர்	மதிப்பீட்டுத் தொகை	ஒப்பந்த தாரர் பெயர்கள்
7	மேற்கு மண்டலம் - வார்டு எண். 43க்குட்பட்ட வெங்கிடபுரம் மயானத்தில் நுண்ணூரம் தயாரிக்கும் மையத்திற்கு கூடுதல் மேம்பாட்டு பணிகள் செய்தல் (ந.க.எண்.5495 /2022/எம்.டி2)	ரூ. 8,00,000/-	என்பிகே அசோசியேட்ஸ்
8	தெற்கு மண்டலம் - வார்டு எண். 86க்குட்பட்ட உக்கடம் கழிவுநீர் பண்ணையில் நுண்ணூரம் தயாரிக்கும் மையத்திற்கு கூடுதல் மேம்பாட்டு பணிகள் செய்தல் (ந.க.எண்.5504 /2022/எம்.டி4)	6,40,000/-	Same DD (Reject)
9	மேற்கு மண்டலம் - வார்டு எண். 33க்குட்பட்ட கவுண்டம்பாளையம் (தெற்கு புறம்) பகுதியில் நுண்ணூரம் தயாரிக்கும் இடத்தை பழுது பார்த்தல் மற்றும் கிணற்று நீர் குழாய் பதித்தல் (ந.க.எண். 5496 /2022/எம்.டி2)	7,00,000/-	ஆர்ஆர் எண்டர்பிரைசஸ்
10	வடக்கு மண்டலம் - வார்டு எண். 26க்குட்பட்ட பீளமேடு விளாங்குறிச்சி சாலையிலுள்ள பொருள் மீட்பு வசதி மையத்திற்கு கூடுதல் மேம்பாட்டு பணிகள் செய்தல் (ந.க.எண். 5411 /2022/எம்.டி2)	7,00,000/-	ஸ்ரீ தங்கம்மன் கன்ஸ்ட்ரக்ஷன்ஸ்
11	மேற்கு மண்டலம் - வார்டு எண். 45க்குட்பட்ட கேஎஸ் ராமசாமி வீதி மற்றும் எம்ஜிஆர் மார்க்கெட் பின்புறம் பகுதியில் நுண்ணூரம் தயாரிக்கும் மையத்திற்கு கூடுதல் மேம்பாட்டு பணிகள் செய்தல் (ந.க.எண்.5498 /2022/எம்.டி2)	6,70,000/-	ஆர்ஆர் எண்டர்பிரைசஸ்
12	தெற்கு மண்டலம்-வார்டு எண். 100க்குட்பட்ட தருண் ரெசிடென்சியில் எம்சிசிக்கு லீசிபிட் வழங்கும் நீர்மூழ்கி மோட்டார் மற்றும் ஆழ்துளைக் கிணற்றை சுத்தப்படுத்துதல் இயந்திரத்தை பழுதுபார்த்தல் மற்றும் மாற்றுதல் (ந.க.எண். 5502 /2022/எம்.டி4)	4,20,000/-	பி.ஏ.தாமஸ்

1686

31

1687

வ. எண்	வேலையின் பெயர்	மதிப்பீட்டுத் தொகை ரூ.	ஒப்பந்த தாரர் பெயர்கள்
13	மேற்கு மண்டலம் - வார்டு எண். 33க்குட்பட்ட கவுண்டம்பாளையம் (வடக்கு புறம்) பகுதியில் நுண்ணூரம் தயாரிக்கும் இடத்தை பழுது பார்த்தல் மற்றும் கிணற்று நீர் குழாய் பதித்தல் (ந.க.எண். 5499 /2022/எம்.டி2)	2,80,000/-	ஆர்.ஆர். எண்டர்பிரைசஸ்
14	வடக்கு மண்டலம் - வார்டு எண். 2க்குட்பட்ட துடியலூர் வார சந்தையில் நுண்ணூரம் தயாரிக்கும் மையத்திற்கு கூடுதல் மேம்பாட்டு பணிகள் செய்தல் (ந.க.எண். 5410 /2022/எம்.டி2)	4,07,000/-	என்பிகே அசோசியேட்ஸ்
15	மேற்கு மண்டலம் - வார்டு எண். 38க்குட்பட்ட ஒணாப்பாளையம் மாயனத்தில் நுண்ணூரம் தயாரிக்கும் இடத்தை பழுது பார்த்தல் மற்றும் கிணற்று நீர் குழாய் பதித்தல் (ந.க.எண். 5497 /2022/எம்.டி2)	8,50,000/-	எம்.பெருமாள்
16	வடக்கு மண்டலம் - வார்டு எண். 26க்குட்பட்ட பீளமேடு விளாங்குறிச்சி சாலையில் 5 மெட்ரிக் டன் கொள்ளளவிலான நுண்ணூரம் தயாரிக்கும் மையத்திற்கு கூடுதல் மேம்பாட்டு பணிகள் செய்தல் (ந.க.எண். 5408 /2022/எம்.டி2)	4,20,000/-	ஸ்ரீ தங்கம்மன் கன்ஸ்ட்ரக்ஷன்ஸ்
17	தெற்கு மண்டலம் - வார்டு எண். 77க்குட்பட்ட சொக்கம்புதூர் நுண்ணூரம் தயாரிக்கும் மையத்திற்கு பராமரிப்பு பணிகள் செய்தல் (ந.க.எண். 5503 /2022/எம்.டி2)	1,50,000/-	ஸ்ரீ ஹரி எண்டர்பிரைசஸ்
18	கிழக்கு மண்டலம் - வார்டு எண். 57க்குட்பட்ட சிந்து நகர் பகுதியில் நுண்ணூரம் தயாரிக்கும் மையத்திற்கு மேம்பாட்டு பணிகள் செய்தல் (ந.க.எண்.5501 /2022/எம்.டி3)	7,50,000/-	கே.நந்தகோபால்

32
1688

வ. எண்	வேலையின் பெயர்	மதிப்பீட்டுத் தொகை	ஒப்பந்த தாரர் பெயர்கள்
19	<p>வடக்கு மண்டலம் - வார்டு எண். 26க்குட்பட்ட பீளமேடு விளாங்குறிச்சி சாலையில் (பழைய வார்டு எண். 40 ஆவரம்பாளையம் வி.ஜி.ராவ் நகர்) பகுதியில் 5 மெட்ரிக் டன் கொள்ளளவிலான நுண்ணூரம் மையத்திற்கு கூடுதல் மேம்பாட்டு பணிகள் செய்தல் (ந.க.எண். 5409 /2022/எம்டி2)</p>	2,15,000/-	<p>ஸ்ரீ தங்கம்மன் கன்ஸ்ட்ரக்ஷன்ஸ்</p>
20	<p>மேற்கு மண்டலம் - வார்டு எண். 72க்குட்பட்ட வாழைக்காய் மண்டியிலுள்ள நுண்ணூரம் மையத்தை மேம்படுத்தும் பணிகள் செய்தல் (ந.க.எண். 5499 /2022/எம்டி2)</p>	7,80,000/-	அம்மன் பில்டர்ஸ்

~~23~~
1689

**Coimbatore City Municipal Corporation
MCC ADDITIONAL IMPROVEMENTS LIST**

Sl No	Zone	New Ward No	Old Ward No	Location	Estimate Amount Rs in Lakh	Name of the AE / JE	Work order date issued
1	North	28	40	Vilanguruchi Road (inside TS)	4.20	Jothi Vinayagam	28.10.22
2	North	26	38	OSR Layout Vilankurichy (Near Burial Ground)	12.40	Jothi Vinayagam	28.10.22
3	North	28	40	Vilanguruchi Road (MRF)	7.00		28.10.22
4	North	1	1	Thudiyalur	9.97	N. Sakthivel	28.10.22
5	East	29	61	Ondipudur STP Premises (West Side)	7.50	Yogachitra	28.10.22
	East	57	61	Ondipudur STP Premises (West Side)			28.10.22
	East	57	61	Ondipudur STP Premises (East Side)			28.10.22
6	West	72	24	Valakkai Mandi Premises in R.S.Puram	7.80	Kamalagkannan	28.10.22
7	West	72	24	Music College Premises in R.S.Puram	7.70	Kamalagkannan	28.10.22
8	West	43	13	Venkitapuram Crimitorium	8.00	Ezhil	28.10.22
9	West	33	8	South side of Old Kouvundampalayam	7.00	Hariprasath	28.10.22
10	West	33	9	North side of Old Kouvundampalayam	2.80	Hariprasath	28.10.22
11	West	45	10	MGR Market	6.70	Hariprasath	28.10.22
	West	45	10	MGR Market, K.A. Ramasamy Street			28.10.22
12	West	38	17	Onapalayam	8.50	Savitha	28.10.22
13	West	71	23	Sir Shanmugam Road in R.S.Puram	3.40	Kamalagkannan	28.10.22
14	West	71	23	Uzhavar santhai, R.S. Puram	4.05	Kamalagkannan	28.10.22
15	West	73	79	Subramaniya:m scheme Road	7.20	Kamalagkannan	28.10.22
16	South	86	86	Ukkadam Sewage Farm Premises	6.40	Ganesan (New)	28.10.22
17	South	100	100	Tharun Residency	4.20	Sabari Raju	28.10.22
18	South	77	77	Chokkamputhur	1.50	Angelina	28.10.22
19	Central	48	52	Shasthri Nagar	30.5	Isac	28.10.22
	Central	68	50	Shasthri Nagar (Anna Nagar)		Isac	28.10.22
	Central	48	53	Shasthri Nagar (C.K.Colony)		Isac	28.10.22
	Central	67	54	Shasthri Nagar (Semmozhi Poonga)		Isac	28.10.22
20	Central	32	45	Sanganoor Narayanasamy Street	1.75	Saravanakumar	28.10.22
21	Central	63	68	Valliyammal Street	12.50	Ganesan	28.10.22
22	Central	82	81	Veriety Hall road	4.40	Thiyagarajan	28.10.22
Total					165.47		

~~34~~

1690

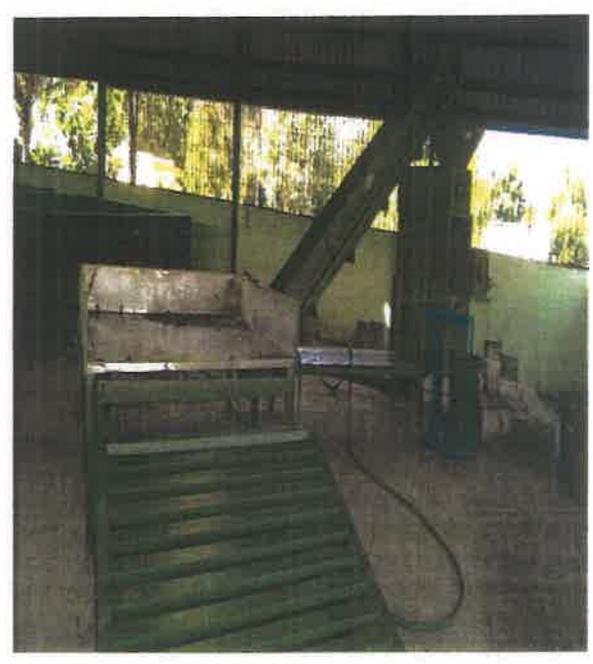
**Functional MCC's: New Equipment's
installed in Thudiyalur MCC
ANNEXURE - 8a**

~~35~~

1691

Annexure No.: 8

a) Functional MCC's: New Equipment's installed in Thudiyalur MCC



~~36~~

1692

**Functional MCC's: New Equipment's
installed in Ukkadam MCC
ANNEXURE - 8b**

37

1693

Annexure No.: 8

b) Functional MCC's: New Equipment's installed in Ukkadam MCC



~~38~~

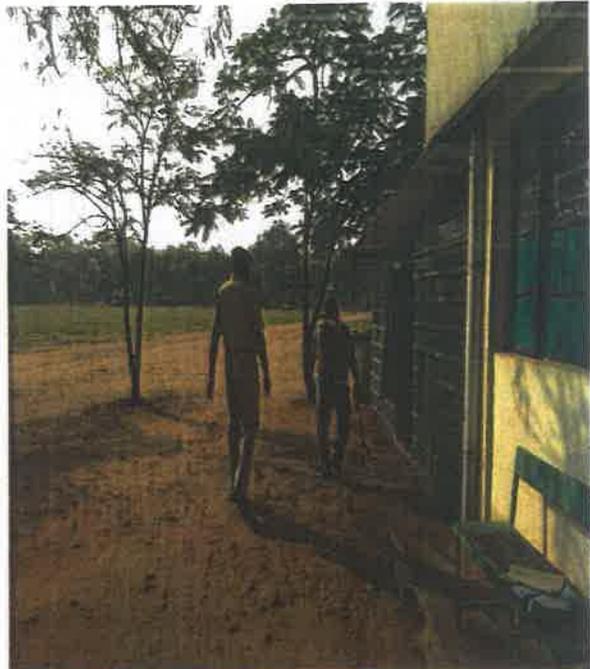
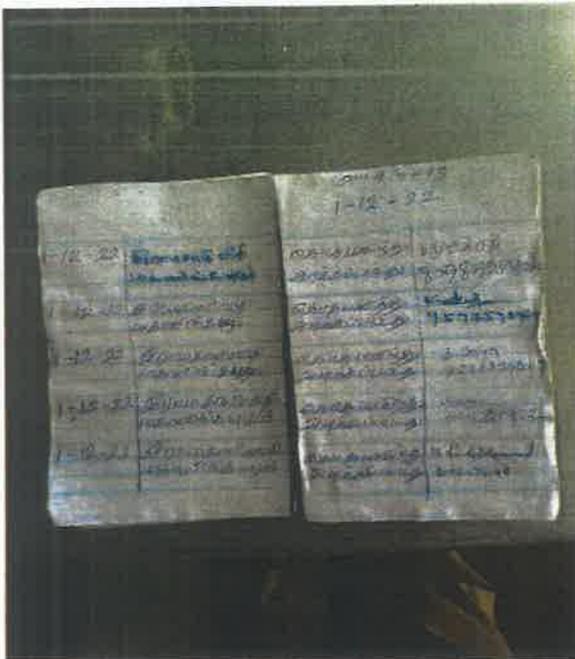
1694

**EM Spray works photographs; schedule for
the spray works and public
acknowledgement for the spray works
ANNEXURE -09**

~~39~~
1695

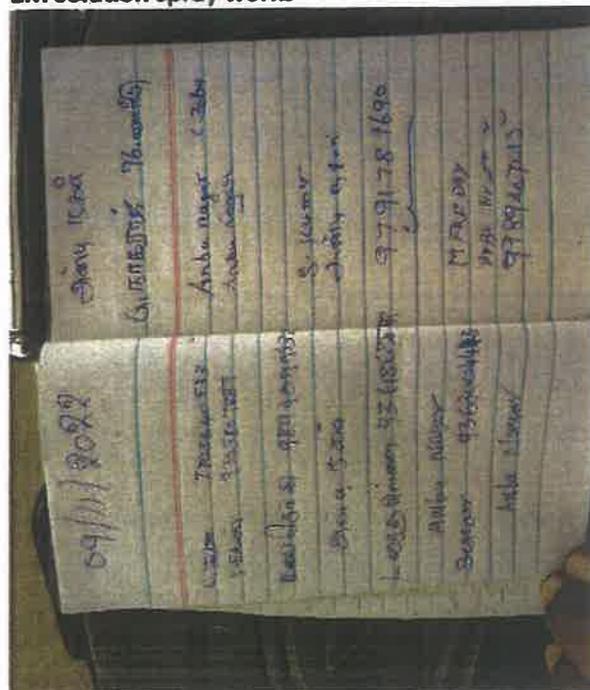
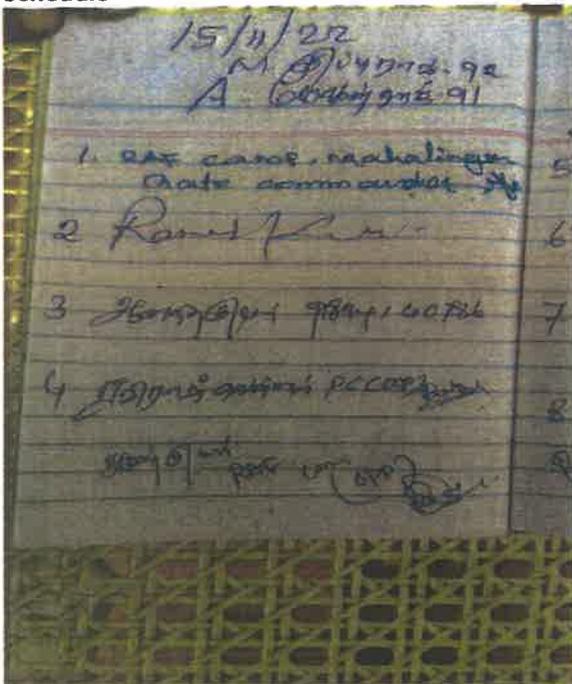
ANNEXURE NO.: 09

EM solution sprayed to minimize foul smell near the resident locations



Schedule

EM solution spray works



Public Signature for acknowledgement

Public Signature for acknowledgement

சென்னை மாநகராட்சி
சென்னை மாநகராட்சி மக்கள் தொடர்பு மற்றும் சமூக சேவைகள் திணைக்கட்சி

ச.எண்	தேதி	மண்டலம்	குறிப்பு
1	1.12.2022	தெற்கு	
2	2.12.2022	கிழக்கு	
3	03.12.2022	மேற்கு	சூயிற்றறுக்கியமை
4	04.12.2022		
5	05.12.2022	மத்தியம்	
6	06.12.2022	வடக்கு	
7	07.12.2022	தெற்கு	
8	08.12.2022	கிழக்கு	
9	09.12.2022	மேற்கு	
10	10.12.2022	மத்தியம்	சூயிற்றறுக்கியமை
11	11.12.2022		
12	12.12.2022	வடக்கு	
13	13.12.2022	தெற்கு	
14	14.12.2022	கிழக்கு	
15	15.12.2022	மேற்கு	
16	16.12.2022	மத்தியம்	
17	17.12.2022	வடக்கு	சூயிற்றறுக்கியமை
18	18.12.2022		
19	19.12.2022	தெற்கு	
20	20.12.2022	கிழக்கு	
21	21.12.2022	மேற்கு	
22	22.12.2022	மத்தியம்	
23	23.12.2022	வடக்கு	
24	24.12.2022	தெற்கு	சூயிற்றறுக்கியமை
25	25.12.2022		
26	26.12.2022	கிழக்கு	
27	27.12.2022	மேற்கு	
28	28.12.2022	மத்தியம்	
29	29.12.2022	வடக்கு	
30	30.12.2022	தெற்கு	
31	31.12.2022	கிழக்கு	
s.no	Name of Team	No of Machines	
1	KONAVAIKKALAPALAYAM	2	
2	VELLALORE WARD NO:13	2	
3	RAF	2	
4	BIO MINING FRESH DUMPING AREA	2	
5	VERMI COPOST	2	

[Signature]
CITY HEALTH OFFICER
Vellore Municipal Corporation

43

1699

கோயம்புத்தூர் மாநகராட்சி

வெள்ளத்தூர் உட்கிராமங்களில் ஈக்களை சுட்டுப்படுத்தும் பணிகள் விவரம்

வ.எண்	தேதி	மண்டலம்	குறிப்பு
1	1.12.2022	தெற்கு	
2	2.12.2022	கிழக்கு	
3	03.12.2022	மேற்கு	
4	04.12.2022		சூயிற்றுக்கிழ
5	05.12.2022	மத்தியம்	
6	06.12.2022	வடக்கு	
7	07.12.2022	தெற்கு	
8	08.12.2022	கிழக்கு	
9	09.12.2022	மேற்கு	
10	10.12.2022	மத்தியம்	
11	11.12.2022		சூயிற்றுக்கிழ
12	12.12.2022	வடக்கு	
13	13.12.2022	தெற்கு	
14	14.12.2022	கிழக்கு	
15	15.12.2022	மேற்கு	
16	16.12.2022	மத்தியம்	
17	17.12.2022	வடக்கு	
18	18.12.2022		சூயிற்றுக்கிழ
19	19.12.2022	தெற்கு	
20	20.12.2022	கிழக்கு	
21	21.12.2022	மேற்கு	
22	22.12.2022	மத்தியம்	
23	23.12.2022	வடக்கு	
24	24.12.2022	தெற்கு	
25	25.12.2022		சூயிற்றுக்கிழ
26	26.12.2022	கிழக்கு	
27	27.12.2022	மேற்கு	
28	28.12.2022	மத்தியம்	
29	29.12.2022	வடக்கு	
30	30.12.2022	தெற்கு	
31	31.12.2022	கிழக்கு	
s.no	Name of Team	No of Machines	
1	KONAVAIKKALAPALAYAM	2	
2	VELLALORE WARD NO-13	2	
3	RAF	2	

44

1700

கோயம்புத்தூர் மாநகராட்சி			
கொவிடுதூர் வட்டம் கி.கி.க. கமிட்டி மக்களவை எ. குப்படுத்தும் பணிகள் விவரம்			
வ.எண்	தேதி	மண்டலம்	குறிப்பு
1	1.11.2022	மத்தியம்	
2	02.11.2022	வடக்கு	
3	03.11.2022	தெற்கு	
4	04.11.2022	கிழக்கு	
5	05.11.2022	மேற்கு	
6	06.11.2022		கொவிடுதூர்க்கிழமை
7	07.11.2022	மத்தியம்	
8	08.11.2022	வடக்கு	
9	09.11.2022	தெற்கு	
10	10.11.2022	கிழக்கு	
11	11.11.2022	மேற்கு	
12	12.11.2022	மத்தியம்	
13	13.11.2022		கொவிடுதூர்க்கிழமை
14	14.11.2022	வடக்கு	
15	15.11.2022	தெற்கு	
16	16.11.2022	கிழக்கு	
17	17.11.2022	மேற்கு	
18	18.11.2022	மத்தியம்	
19	19.11.2022	வடக்கு	
20	20.11.2022		கொவிடுதூர்க்கிழமை
21	21.11.2022	தெற்கு	
22	22.11.2022	கிழக்கு	
23	23.11.2022	மேற்கு	
24	24.11.2022	மத்தியம்	
25	25.11.2022	வடக்கு	
26	26.11.2022	கிழக்கு	
27	27.11.2022		கொவிடுதூர்க்கிழமை
28	28.11.2022	மேற்கு	
29	29.11.2022	மத்தியம்	
30	30.11.2022	வடக்கு	
s.no	Name of Team	No of Machines	
1	KONAVAIKKALAPALAYAM	2	
2	VELLALORE WARD NO : 13	2	
3	RAF	2	
4	BIO MINING FRESH DUMPING AREA	2	
5	VERMI COPOST	2	

CHIEF HEALTH OFFICER
Coimbatore Municipal Corporation

21/11/22

~~45~~

1701

**Garbage Covered for Collection Vehicles
photographs; acknowledgement from
drivers who received new net covers
ANNEXURE -11**

46
1702

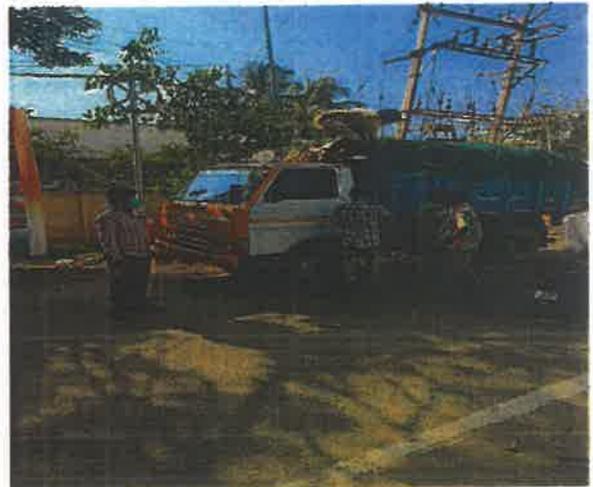
Annexure No.: 11

Garbage covered properly while transportation



← 47

1703



~~48~~

1704

**Letter to PSG & CMC Hospital; Camp
Photographs; List of patient screened
ANNEXURE -10**

49
1705

நகராட்சி நிர்வாகம் மற்றும் குடிநீர் வழங்கல் துறை

அனுப்புநர்

மாநகர நல அலுவலர்
பொது சுகாதாரப் பிரிவு
கோயம்புத்தூர் மாநகராட்சி
கோயம்புத்தூர்



பெறுநர்

முதல்வர்
PSC இன்ஸ்டிடியூட் ஆப்
மெடிக்கல் சயின்சஸ் & ரிசர்ச்
அவானாசி ரோடு பீளமேடு
கோயம்புத்தூர்-641 004

துறை தலைவர்

சமூக மருத்துவத்துறை
PSC இன்ஸ்டிடியூட் ஆப்
மெடிக்கல் சயின்சஸ் & ரிசர்ச்
அவானாசி ரோடு பீளமேடு
கோயம்புத்தூர்--641 004.

நக.எண் 4425/2022/எம்.இ.1

நாள்.01/11/2022

பொருள் கோயம்புத்தூர் மாநகராட்சி பொது சுகாதாரம்-கோயம்புத்தூர் மாநகராட்சி வெள்ளலூர் உரக்கிடங்கு வார்டு 99 மற்றும் 100 வெள்ளலூர் பஞ்சாயத்திற்குட்பட்ட வார்டு எண்.1, 2, 5 மற்றும் 13 சுற்றியுள்ள பகுதிகளில் சுகாதாரம் தொடர்பான பரிசோதனை ஆய்விற்கு இளநிலை முதுநிலை மருத்துவம் பயிலும் மாணவ / மாணவியர்களை களப்பணியில் ஈடுபட அனுப்ப கோருவது-தொடர்பாக.

பார்வை தமிழக அரசின் திடக்கழிவு மேலாண்மைக்கான பிராந்திய கண்காணிப்புக் குழு (தெற்கு) கூட்ட நாள்.07/10/2022.

கோயம்புத்தூர் மாநகராட்சி பார்வையில் காணும் தமிழக அரசின் திடக்கழிவு மேலாண்மைக்கான பிராந்திய கண்காணிப்புக் குழு (தெற்கு) கூட்ட நாள் நாள்.07/10/2022 நாள்ன்று நடைபெற்றது. மாநகராட்சிக்குட்பட்ட வெள்ளலூர் உரக்கிடங்கு மற்றும் அதை சுற்றியுள்ள வார்டு 99 மற்றும் 100 பகுதிகளில் பொது மக்களுக்கு அவ்வப்போது சுகாதார பரிசோதனை செய்வது குறிப்பாக குழந்தைகளுக்கு ஏற்படும் நோய்களின் தன்மையை கண்டறிந்து அனைத்து தடுப்பு நடவடிக்கைகளையும் எடுக்கும்படி தெரிவிக்கப்பட்டது. மேலும் சுகாதார பரிசோதனையை மாதத்திற்கு ஒருமுறை செய்யப்படவேண்டும். இதற்கு கோணவாய்க்கால்பாளையம் நல்வாழ்வு மையத்தினை பயன்படுத்திக்கொள்ளலாம் என தெரிவிக்கப்பட்டது.

மேலும் மேற்படி நீதிபதி அவர்களின் கூட்டத்தில் தெரிவிக்கப்பட்டுள்ளபடி மேற்குறிப்பிட்ட பகுதிகளில் வசிக்கும் பொது மக்கள் குறிப்பாக குழந்தைகளுக்கு ஏற்படும் பாதிப்புக்கள் குறிப்பாக சுவாச குறைபாடுகள், தோல் சம்மந்தப்பட்ட நோய்கள், புற்று நோய் இதர நோய் தொற்று (Health Exposure Hazards) குறித்த ஆய்வுப்பணிகளை மேற்கொள்வதற்கு இளநிலை முதுநிலை பயிலும் மருத்துவ மாணவ / மாணவியர்களை சுகாதாரம் தொடர்பான ஆய்வு களப்பணியில் (Cross sectional study - Field Related Survey) ஈடுபடவும் மேலும் களப்பணியில் ஈடுபடும் மருத்துவ மாணவ / மாணவியர்களின் பெயர்கள் இவ்வலுவலகத்திற்கு அனுப்பி வைக்குமாறு இதன் மூலம் கேட்டுக்கொள்ளப்படுகிறது.

மாநகர நல அலுவலர்
கோயம்புத்தூர் மாநகராட்சி

மாநகர நல அலுவலர்
கோயம்புத்தூர் மாநகராட்சி
கோயம்புத்தூர் மாநகராட்சி நிர்வாகம் மற்றும் குடிநீர் வழங்கல் துறை
கோயம்புத்தூர்

50

1706

நகராட்சி நிர்வாகம் மற்றும் குடிநீர் வழங்கல் துறை

அனுப்புநர்
மாநகர நல அலுவலர்
பொது சுகாதாரப்பிரிவு
கோயம்புத்தூர் மாநகராட்சி
கோயம்புத்தூர்



பெறுநர்
முதல்வர்
கோயம்புத்தூர் மருத்துவக்கல்லூரி
மருத்துவமனை
1619 அ. திருச்சி ரோடு.
கோயம்புத்தூர்-641 018.
துறை தலைவர்
சமூக மருத்துவத்துறை
கோயம்புத்தூர் மருத்துவக்கல்லூரி
அவிநாசி சாலை எம்.ஜி.ஆர் நகர்.
சிலில் ஏரோட்டோரம் போஸ்ட்
பீளமேடு. கோயம்புத்தூர்-641 014.

நக.எண்.4425/2022/எம்.இ.1

நாள். 1/10/2022

பொருள் கோயம்புத்தூர் மாநகராட்சி, பொது சுகாதாரம், கோயம்புத்தூர் மாநகராட்சி வெள்ளலூர் 2 ரக்கிடங்கு, வார்டு 99 மற்றும் 100 சுற்றியுள்ள பகுதிகளில் சுகாதாரம் தொடர்பான பரிசோதனை ஆய்விற்கு இளநிலை / முதுநிலை மருத்துவம் பயிலும் மாணவ / மாணவியர்களை களப்பணியில் ஈடுபட அனுப்ப கோருவது. தொடர்பாக

பார்வை தமிழக அரசின் திடக்கழிவு மேலாண்மைக்கான பிராத்திய கண்காணிப்புக் குழு (தெற்கு) கூட்ட நாள்.07/10/2022.

கோயம்புத்தூர் மாநகராட்சி பார்வையில் காணும், தமிழக அரசின் திடக்கழிவு மேலாண்மைக்கான பிராத்திய கண்காணிப்புக் குழு (தெற்கு) கூட்ட நாள் நாள்.07/10/2022 நாள்ன்று நடைபெற்றது மாநகராட்சிக்குட்பட்ட வெள்ளலூர் 2 ரக்கிடங்கு மற்றும் அதை சுற்றியுள்ள வார்டு 99 மற்றும் 100 பகுதிகளில் பொது மக்களுக்கு அவ்வப்போது சுகாதார பரிசோதனை செய்வது குறிப்பாக குழந்தைகளுக்கு ஏற்படும் நோய்களின் தன்மையை கண்டறிந்து அனைத்து தடுப்பு நடவடிக்கைகளையும் எடுக்கும்படி தெரிவிக்கப்பட்டது. மேலும் சுகாதார பரிசோதனையை மாதத்திற்கு இருமுறை செய்யப்படவேண்டும். இதற்கு கோணவாய்க்கால்பாளையம் நல்வாழ்வு மையத்தினை பயன்படுத்திக்கொள்ளலாம் என தெரிவிக்கப்பட்டது.

மேலும், மேற்படி நீதிபதி அவர்களின் கூட்டத்தில் தெரிவிக்கப்பட்டுள்ளபடி, மேற்குறிப்பிட்ட பகுதிகளில் வசிக்கும் பொது மக்கள் குறிப்பாக குழந்தைகளுக்கு ஏற்படும் பாதிப்புகள் குறிப்பாக சுவாச குறைபாடுகள், தோல் சம்மந்தப்பட்ட நோய்கள், புற்று நோய் இதர நோய் தொற்று (Health Exposure Hazards) குறித்த ஆய்வுப்பணிகளை மேற்கொள்வதற்கு இளநிலை, முதுநிலை பயிலும் மருத்துவ மாணவ / மாணவியர்களை சுகாதாரம் தொடர்பான ஆய்வு களப்பணியில் (Cross sectional study / Field Related Survey) ஈடுபடவும், மேலும் களப்பணியில் ஈடுபடும் மருத்துவ மாணவ / மாணவியர்களின் பெயர்கள் இவ்வலுவலகத்திற்கு அனுப்பி வைக்குமாறு இதன் மூலம் கேட்டுக்கொள்ளப்படுகிறது.

மாநகர நல அலுவலர்
கோயம்புத்தூர் மாநகராட்சி

நகல் சமர்ப்பிக்கப்படுகிறது.

1. நீதிபதி டாக்டர் பி.ஜோதிமணி, தலைவர், தமிழகத்தில் திடக்கழிவு மேலாண்மைக்கான தேசிய பசுமை தீர்ப்பாயத்தின் மாநில அளவிலான கண்காணிப்பு குழு, தமிழ்நாடு.

57
1707

Health Check Up Camp Summary Details

Description	No.s
Total Screened during the 4 camps	66
Female	28
Male	32
Female Child	4
Male Child	2

FINDINGS	
Description	No. of cases
Skin Disease – Tinea	2
Skin Disease – Eczema	4
Respiratory System	2
URIT (Upper Respiratory tract infection)	2
Acute Gastro Intestinal Disease	1
NCP Uncontrolled HT	2
Uncontrolled DM	2

52
1708

Health Camp





கோயம்புத்தூர் மாநகராட்சி மருத்துவ முகாம் பதவேடு

நாள் : 7.11.2023

மண்டலம்

பெரிய

வார்டு எண்

99

மருத்துவ முகாம் நடைபெறும் இடம்

குடிமை கட்டிடம்

மருத்துவ முகாம் பொறுப்பாளர் /

மருத்துவர்

த.சி.சு.சு. V.H.N.

உதவி ஆணையாளர்

மண்டல சுகாதார அலுவலர்

சுகாதார ஆய்வாளர்

கோயம்புத்தூர்

மாநகரங்கள்

வ. எண்.	மருத்துவ குளத்தில் கலந்து கொள்ளும் பெயர்	தொலைபேசி எண்	ஆண்/பெண்	வயது	உடல் வெப்ப அளவு	ஆக்ஸிஜன் அளவு	மொட்டம் / மாநிலம் சென்ற விபரம்	நோய் அறிகுறிகள் விவரம் இருப்பின்	நோய் அறிகுறிகள் 50 வயதிற்கு மேற்பட்டவரா, சர்க்கரை நோய், இரத்த அழுத்தம், சிறுநீரக குறைபாடு, இதய நோய் உள்ளவரா உள்ளிட்டவை	நபருக்கு கொள்ளை பரிசோதனை மேற்கொள்ளப்பட்டதா? ஆம்/இல்லை	குறிப்பு
1	புதியூர்	9696537082	ஆண்	38	91.9	99			120/90, RBS-103		
2	அழகு பாய்	9704944157	பெண்	40	94.8	99			135/91, RBS-119		
3	சுப்பர்	8641018851	ஆண்	21	94.1	96			136/70, RBS-95		
4	சிவசுந்தரி	9575011645	ஆண்	24	95.9	99			128/80, RBS-103		
5	சீதா	96886537083	ஆண்	18	96.2	98			130/70, RBS-107		Generalized itching-rash
6	சீதா	9626537083	ஆண்	18	97	99			120/89, RBS-117		Generalized itching (eczema)
7	சீதா	9704944157	ஆண்	37	95.5	96			120/80, RBS-85		
8	சீதா	8867665491	ஆண்	40	95.9	99			128/80, RBS-151		
9	சீதா	9342754815	ஆண்	11	96	97			-		1. Dose stress (Acute)
10	சீதா	5412031240	ஆண்	18	94.2	97			-		Fungal (Tinea) infection
11	சீதா	6268222414	ஆண்	17	95.5	96			-		"
12	சீதா	8641018851	பெண்	29	96.6	95			130/90, RBS-106		TINEA Dermati
13	சீதா	8641018851	பெண்	12	94.5	-			-		
14	சீதா	96886537083	ஆண்	8	96.2	-			-		
15	சீதா	96886537083	பெண்	8	96.2	-			-		

57

01710



கோயம்புத்தூர்

மாநகராட்சி

வ. எண்.	மருத்துவ முகாமில் கலந்து கொண்ட நபரின் பெயர்	தொலைபேசி எண்	ஆண்/பெண்	வயது	உடல் வெப்ப அளவு	ஆக்ஸிஜன் அளவு	வெளி மாநிலம் சென்ற விபரம்	நோய் அறிகுறிகள்	நோய் அறிகுறிகள்	நபருக்கு கொரோனா பரிசோதனை மேற்கொள்ளப் பட்டதா? ஆம்/இல்லை	குறிப்பு
16	சிரேஷீனி	9626537083	மய	6	95.9	-		-	-		
17	ராஜா	9348754845	மய	30	96.2	99		110/70 - RBS - 103			
18	சிகிளி	8867654991	மய	35	96.6	99		110/70 - RBS - 113			Chennai (Tamil Nadu)
19	மய்யா	7418031840	மய	35	96.9	96		109/80 - RBS - 123			
20	சாஃசா	8167654991	மய	15	96.6	96		-			Chennai (Tamil Nadu)
21	சாஃசா	7006052600	மய	20	96.6	97		140/70 - RBS - 94			
22	சாஃசா		மய	40	95.5	96		130/70 - RBS - 113			Dental Cories
23	சாஃசா	8103566509	பு	18	96.6	97		130/80 - RBS - 149			Ortho Openion
24	சாஃசா	8102566509	பு	29	96.9	99		137/90 - RBS - 103			
25	சாஃசா	9363350496	பு	40	95.9	99		130/80 - RBS - 132			
26	சாஃசா	9686537083	பு	32	95.9	97		130/90 - RBS - 136			
27	சாஃசா	9944666117	மய	47	96.6	99		110/80 - RBS - 100			Dental Cories
28	சாஃசா	6266188999	பு	21	96.6	98		130/80 - RBS - 97			
29	சாஃசா	9626537083	மய	40	96.2	98		130/80 - RBS - 88			
30	சாஃசா	9713193509	பு	40	95.9	98		110/70 - RBS - 133			

171



கோயம்புத்தூர்

மாநகராட்சி

வ. எண்.	மருத்துவ முகாமில் கலந்து கொண்ட நபரின் பெயர்	தொலைபேசி எண்	ஆண்/பெண்	வயது	உடல் வெப்ப அளவு	ஆக்ஸி ஜன் அளவு	வெளி மாரிடம் / மாரிதம் சென்ற விபரம்	நோய் அறிகுறிகள் விரைப் இருப்பின்	நோய் அறிகுறிகள் 50 வயதிற்கு மேற்பட்டவரா, சர்க்கரை நோய், இரத்த அழுத்தம், சிறுநீரக குறைபாடு, இதய நோய் உள்ளவரா உள்ளிட்டவை	நபருக்கு கொடுக்கப்பட்ட நோய்கள் மேற்கொள்ளப்பட்டதா? ஆம்/இல்லை?	குறிப்பு
31	சுந்தர்	883948817	ஆண்	81	95.9	96			120/80, RBS-119		Cancel, Refer
32	சாந்திரா	883948817	பெண்	40	96.8	99			128/80 RBS-179		
33	சந்திரா	9686537883	பெண்	45	96.8	99			139/80 RBS-85		
34	விஜயா	-	பெண்	8	94.8	-			-		
35	சுமந்திரா	971786688	பெண்	45	96	96			120/80 RBS-195		
36	சுமந்திரா	-	பெண்	45	95.5	99			140/90 - RBS-989		Refer
37	சுமந்திரா	-	பெண்	50	96.6	99			120/110 - RBS-104		Refer
38	சுமந்திரா	6381436588	பெண்	80	96.6	96			138/80 - RBS-103		Refer
39	சுமந்திரா	6381436588	பெண்	41	95.9	99			120/90 - RBS-810		Refer
40	சுமந்திரா	6381436588	பெண்	35	95.9	99			120/80 - RBS-90		
41	சுமந்திரா	6381436588	பெண்	37	95.9	95			100/70 - RBS-149		
42	சுமந்திரா	709400010	பெண்	34	96.6	99			120/80 - RBS-103		
43	சுமந்திரா	-	பெண்	83	96.6	99			100/90 - RBS-102		
44	சுமந்திரா	6381436588	பெண்	85	95.5	97			107/70 - RBS-100		
45	சுமந்திரா	7783063588	பெண்	80	95.5	99			- RBS-		

1712

15/8



கோயம்புத்தூர்

மாநகரம்

வ. எண்.	மாடுக்குடி முகாமில் கலந்து கொண்ட நபரின் பெயர்	தொலைபேசி எண்	ஆண்/ பெண்	வயது	உடல் பெயர் அளவு	ஆக்ஸி ஜன் அளவு	வெளி மாவட்டம் / மாநிலம்	நேரம் அறிகுறிகள் விவரம் இருப்பின்	நேரம் அறிகுறிகள் 50 வயதிற்கு மேற்பட்டவரா, சர்க்கரை நோய், இரத்த அழுத்தம், சிறுநீரக குறைபாடு, இதய நோய் உள்ளவரா உள்ளிட்டவை	நபருக்கு கொடுக்கப்பட்ட மருந்துகள் பெற்றொன்றை பட்டினி? ஆம்/இல்லை	குறி
46	சீனிவாசியார்	638143688	♂	80	95.5	99			110/80 - RBS-100		
47	சீனிவாசியார்	709400010	♂	88	95.5	98			131-86 - RBS - 99		
48	சீனிவாசியார்	-	♂	80	95.5	99			111-70 - RBS - 102		
49	சீனிவாசியார்	-	♂	80	94.8	99			130/80 - RBS - 103		
50	சீனிவாசியார்	-	♂	86	95.9	98			128/80 - RBS - 100		
51	சீனிவாசியார்	-	♂	51	95.9	99			140/70 - RBS - 105		
52	சீனிவாசியார்	-	♂	41	96.8	99			109/70 - RBS - 104		
53	சீனிவாசியார்	631918014	♂	39	95.9	98			128/80 - RBS - 102		
54	சீனிவாசியார்	-	♂	45	94.8	99			108/70 - RBS - 105		
55	சீனிவாசியார்	-	♂	15	95.9	99			-		
56	சீனிவாசியார்	696612292	♂	81	96.9	99			110/80 - RBS-96		
57	சீனிவாசியார்	-	♂	50	97.9	99			89/60 - RBS-102		
58	சீனிவாசியார்	-	♂	85	95.5	97			120/80 - RBS - 98		
59	சீனிவாசியார்	744837161	♂	36	95.9	99			141/80 - RBS - 100		
60	சீனிவாசியார்	7448371681	♂	18	95.9	99			129/75 - RBS - 103		

17/13



கோடியம்புக்குளிர்

மாநகராட்சி

வ. எண்.	மருத்துவ முகாமில் கலந்து கொண்ட பெயர்	தொலைபேசி எண்	ஆண்/பெண்	வயது	உடல் எடைய அளவு	ஆக்ஸிஜன் அளவு	வெளி மாநிலம் சென்ற விபரம்	நோய் அறிகுறிகள் விலரம் இருப்பின்	நோய் அறிகுறிகள் 50 வயதிற்கு மேற்பட்டவரா, சர்க்கரை நோய், இரத்த அழுத்தம், சிறுநீரக குறைபாடு. இதய நோய் உள்ளவரா உள்ளிட்டவை	நபருக்கு கொடுக்கப்பட்ட மருந்துகள்?	குறிப்பு
61	சீராஜன்	6379480410	♂	20	96.6	99			199/10 - RBS-110		
62	சுலாசா	-	♀	40	94.9	98			197/87 - RBS-98		
63	சுமரட்சி	8056474046	♀	52	96.8	98			129/87 - RBS-110		
64	சுமரட்சி	8056474046	♀	55	97.5	97			120/90 - RBS-113		
65	சுமரட்சி	8056474046	♀	56	97.1	98			120/90 - KHT valsalva h.o.s.p.t		
66	செல்வி	8056474046	♀	57	98.1	98			121/81 - RBS-113		
									Total Scored!	66	
									Female	28.	
									Male	32	
									Female child	4.	
									Male child	2.	
	Slow Disease.	Hospital disr							Not cured	Not	
	6	2	1						UNREMARKABLE		
	Final Score								BP		

17/14

(2) (1)

நாள் :

மண்டலம்

:

வார்டு எண்

: 49

மருத்துவ முகாம் நடைபெறும் இடம்

: Nethaji Nagar / K. J. Nagar, K. J.

மருத்துவ முகாம் பொறுப்பாளர் /

: Dura Varp & K. K. Nagar, K. J.

மருத்துவர்

: Subbaram V. V.

உதவி ஆணையாளர்

:

மண்டல சுகாதார அலுவலர்

:

சுகாதார ஆய்வாளர்

:

1715

உ.பி.சி.வி. கோயம்புத்தூர்



மாநகராட்சி

கூடுதல் பணியில் சேர்த்துள்ள பெயர்	தொலைபேசி எண்	ஆண்/பெண்	வயது	கூட்டுப் பெயர் அளவு	ஆட்சி அளவு	வெளி மாட்டம் / மாநிலம் / சென்ற விடம்	பெரும் அறிஞர்கள் விவரம் இருப்பின்	பெரும் அறிஞர்கள் 50 நாட்களுக்குள் சேர்த்துக் கொடுக்கப்படும். இல்லாதவர்களுக்கு இது போன்ற உள்வாங்கல் உடனடியாக
01. சந்திரவேலு	925511111	F	61	97.6	98	தெலுங்கானா மாநிலம்		110/170
02. சரஸ்வதி	925511111	F	58	96.6	99	தெலுங்கானா மாநிலம்		110/180
03. சந்திரவேலு	925511111	F	64	97.6	98	தெலுங்கானா மாநிலம்		110/170
04. சந்திரவேலு	925511111	F	58	96.6	99	தெலுங்கானா மாநிலம்		110/160
05. சந்திரவேலு	-	M	54	96.6	N	தெலுங்கானா மாநிலம்		110/170
06. சந்திரவேலு	-	F	59	98.6	N	தெலுங்கானா மாநிலம்		120/170
07. சந்திரவேலு	-	F	51	96.6	N	தெலுங்கானா மாநிலம்		120/160
08. சந்திரவேலு	-	F	54	96.6	N	தெலுங்கானா மாநிலம்		110/170
09. சந்திரவேலு	-	F	46	96.7	N	தெலுங்கானா மாநிலம்		110/180
10. சந்திரவேலு	925511111	F	53	96.6	N	தெலுங்கானா மாநிலம்		110/170
11. சந்திரவேலு	-	F	56	97.6	N	தெலுங்கானா மாநிலம்		110/160
12. சந்திரவேலு	-	F	58	96.8	N	தெலுங்கானா மாநிலம்		110/160
13. சந்திரவேலு	-	M	42	95.6	N	தெலுங்கானா மாநிலம்		110/170
14. சந்திரவேலு	925511111	F	40	96.6	N	தெலுங்கானா மாநிலம்		110/170
15. சந்திரவேலு	-	F	37	96.6	N	தெலுங்கானா மாநிலம்		110/180

60
1716

සමාජ සේවා දෙපාර්තමේන්තුව

අංකය	නම	වයස	විවාහ	වෛවාහික							
01	කුමාරතුංග	27	95.6	N							
02	කුමාරතුංග	33	95.6	N							
03	කුමාරතුංග	26	94.0	N							
04	කුමාරතුංග	36	95.6	N							
05	කුමාරතුංග	40	96.6	N							
06	කුමාරතුංග	44	96.7	N							
07	කුමාරතුංග	37	95.6	N							
08	කුමාරතුංග	30	95.6	N							
09	කුමාරතුංග	32	95.6	N							
10	කුමාරතුංග	29	95.6	N							
11	කුමාරතුංග	4	90.3	-							
12	කුමාරතුංග	5	90	-							
13	කුමාරතුංග	4	99	-							
14	කුමාරතුංග	4	99	-							
15	කුමාරතුංග	28	95.6	-							

1717



கேள்யம்புத்துள் மாநகராட்சி மருத்துவ முகாம் பதவேடு

நாள் :

மண்டலம் :

வார்டு எண் :

மருத்துவ முகாம் நடைபெறும் இடம் :

மருத்துவ முகாம் பொறுப்பாளர் /

மருத்துவர் :

உதவி ஆணையாளர் :

மண்டல கார்தார அலுவலர் :

கார்தார ஆய்வாளர் :

63
1719

கனாயம்புத்தூர்

மாநகரங்கள்

வ. எண்.	மருத்துவ முகாமில் கலந்து கொண்ட நபரின் பெயர்	தொலைபேசி எண்	ஆண்/ பெண்	வயது	உடல் எடைய அளவு	ஆர்.சி. அளவு	மெளி மாட்டம் / மாநிலம் மொன்ற விபரம்	நோய் அறிகுறிகள் விவரம் இருப்பின்	நோய் அறிகுறிகள் 50 வயதிற்கு மேற்பட்ட வயது, ஏர்க்களை நோய், இரத்த அழுத்தம், சிறுநீரக குறைபாடு இது நோய் உள்ளவர உள்ளிட்டவை	நாய்க்கு கொடுக்கப்பட்ட மருந்துகள்	குறிப்பு
1.	செல்வம்மாள்	9708857338	ம	50	97	99	-		7th Street - Sri Ramayya BP-202/102/S -	1000/100	
2.	புஷ்பாம்பாள்	9688688888	ம	76	97.3	98			மெளண்ட் ரோடும்	500	
3.	H. பிள்ளை	9799768776	ம	30	96	99			6th Street (Sri Ramayya) BP-201/70/S -	500	
4.	சுப்பா சிவசாமி	-	ப	45	96.9	97			(Sri Ramayya)	500	
5.	சுப்பா சிவசாமி	9363121886	ப	57	96.6	99			BP-110/70-S -	500	
6.	சுப்பா சிவசாமி	8508871181	ப	30	97.3	98			மெளண்ட் ரோடும்	500	
7.	சுப்பா சிவசாமி	750895656	ம	46	97.3	98			BP-110/111/RBS -	500	
8.	சுப்பா சிவசாமி	986553528	ப	74	96.9	99			BP - 102/108 - 103	500	
9.	சுப்பா சிவசாமி	7373199270	ம	44	96.1	97			1st - Street BP - 109/109 S - 127	500	
10.	சுப்பா சிவசாமி	9994907057	ப	57	97.7	99			மெளண்ட் ரோடும்	500	
11.	சுப்பா சிவசாமி	7397698157	ம	38	97.3	99			BP - 151/101 S - 123	500	
12.	சுப்பா சிவசாமி	7397698157	ம	58	96.3	99			சுப்பா சிவசாமி	500	
13.	சுப்பா சிவசாமி	9940716318	ப	67	96.9	97			BP - 102/108/RBS - 119	500	
14.	சுப்பா சிவசாமி	7814067365	ம	44	97.5	96			7th Street BP - 101/101/RBS - 146	500	
15.	சுப்பா சிவசாமி	983606813	ம	40	96.9	97			7th Street BP - 152/151/RBS - 144	500	
									BP - 110/110/RBS -	500	
									7th Street BP - 116/116/RBS - 130	500	
									7th Street BP - 149/150/RBS - 213	500	

64
1720

வ. எண்.	மாநகராட்சி பகுதியில் உள்ள வீட்டு எண்.	மொத்தவிலை	அளவு/மீட்டர்	படல்/சென்டிமீட்டர்	ஆகிரி/ஈரி	மொட்டி/மாசிலி/சென்டிமீட்டர்	மொட்டி/மாசிலி/சென்டிமீட்டர்	புதிய அபிவிருத்தி விலை	மொத்த அபிவிருத்தி விலை	மொத்த அபிவிருத்தி விலை
14	ச. மாரி	9617819101	26	53	97.8	97.8	97.8	97.8	97.8	5th Street BP - 120/100/RBS-137
15	ச. மாரி S.M	9740100696	26	72	97.5	97.5	97.5	97.5	97.5	5th Street (Eolt) BP - 140/70/RBS-237
16	ச. மாரி	9345114580	25	62	98.9	98.9	98.9	98.9	98.9	7th Street BP - 120/100/RBS-235
17	ச. மாரி	9715616946	26	67	97.3	97.3	97.3	97.3	97.3	8th Street BP - 140/70/RBS-208
18	ச. மாரி	9842557511	26	79	98.6	98.6	98.6	98.6	98.6	சென்டிமீட்டர் BP - 140/70/RBS-270
19	ச. மாரி	9443431089	26	78	98.3	98.3	98.3	98.3	98.3	7th Street BP - 140/70/RBS - Nil
20	ச. மாரி	74020299104	25	24	97.3	97.3	97.3	97.3	97.3	7th Street BP - 100/70/RBS - 120
21	ச. மாரி	9345114620	25	31	97.3	97.3	97.3	97.3	97.3	7th Street BP - 130/80/RBS-105
22	ச. மாரி	9994322780	25	12	97.3	97.3	97.3	97.3	97.3	BP - 140/70/RBS-313
23	ச. மாரி	781004673	25	62	97.3	97.3	97.3	97.3	97.3	15th Street BP - 70/RBS-157
24	ச. மாரி	9442148223	26	76	98.6	98.6	98.6	98.6	98.6	BP - 140/80/RBS-130
25	ச. மாரி	8751445574	25	69	97.3	97.3	97.3	97.3	97.3	BP - 140/70/RBS-126
26	ச. மாரி	90890102193	26	60	98.2	98.2	98.2	98.2	98.2	13th Street BP - 70/RBS-305
27	ச. மாரி	90655667159	25	80	97.7	97.7	97.7	97.7	97.7	14th Street BP - 120/100/RBS-395
28	ச. மாரி	7810046743	25	74	97.7	97.7	97.7	97.7	97.7	14th Street BP - 85/RBS-144

65
172

கோயம்புத்தூர்

மாநகராட்சி

வ. எண்	தஞ்சை மாவட்டம் கலந்து கோயம்புத்தூர்	தொலைபேசி எண்	ஆண்/ பெண்	வயது	உடல் வெப்ப அளவு	ஆகஸி ஐன் அளவு	மொளி மாடம் / மாநிலம் சென்ற விபரம்	நோய் அறிகுறிகள் விவரம் இருப்பின்	நோய் அறிகுறிகள் 50 வயதிற்கு மேற்பட்டவரை சர்க்கரை நோய், இரத்த அழுத்தம், சிறுநீரக குறைபாடு, இதய நோய் உள்ளவரை உள்ளிட்டவை	நடவழிப்பு மருந்துகள் மருந்துகள் மருந்துகள் ஆம்/இல்லை.	குறிப்பு
27	சென்னை	905102069	ம	48	98.6	99	7th Street	main	BP - 111/61 / RBS-118		
28	சென்னை	984226559	ம	60	97.3	98	7th Extension		BP-110/70 / RBS-122		
29	மாநிலம்	99965555	ம	67	96.9	99	7th Street		BP-130/70 / RBS-167		
30	சென்னை	918914548	ம	33	97.3	99	8th Street		BP-76 / RBS- Nil		
31	சென்னை	969820732	ம	31	97.3	97	8th Street		BP-110/70 / RBS- Nil		
32	சென்னை	969801095	ம	49	97.3	99	5th Street		BP-131/70 / RBS- Nil		
33	தஞ்சை மாவட்டம்	995228036	ப	75	98.7	98	8th Street		BP-127/80 / RBS-193		
34	ச. நாகர்கோவில்	763976395	ப	67	97.3	96	ராமநாதர்		BP-70 / RBS-127		
35	தஞ்சை மாவட்டம்	978915482	ப	7	-	-	8th Street		-		
36	ச. நாகர்கோவில்	969820732	ப	7	-	-	"	4	-		
37	ச. நாகர்கோவில்	969820732	ப	10	-	-	"	4	-		
38	சென்னை	904220261	ப	33	97.3	99	5th Street		BP-130/80 / RBS-132		
39	சென்னை	904220261	ம	29	97.4	98	5th Street		BP-89/90 / RBS- Nil		
40	சென்னை	991202639	ம	70	97	98	7th Street		BP-131/86 / RBS-144		
41	சென்னை	991468517	ப	80	97	98	சென்னை		BP-134 / RBS-230		
42	சென்னை	94869188	ப	80	97	98	சென்னை		BP-73 / RBS-230		

1722

Sl. No.	செயல்புத்திட்டம்	பெயர்	வகை	பகுதி	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி
47	பெட்டி	979005788	பெட்டி	பெட்டி	98	97	4	பெட்டி	7th Street	பெட்டி	பெட்டி	பெட்டி	பெட்டி
48	பெட்டி	950024009	பெட்டி	பெட்டி	99	97	67	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி
49	பெட்டி	979005788	பெட்டி	பெட்டி	99	97	22	பெட்டி	7th Street	பெட்டி	பெட்டி	பெட்டி	பெட்டி
50	பெட்டி	9843692182	பெட்டி	பெட்டி	98	97	78	பெட்டி	8th Street	பெட்டி	பெட்டி	பெட்டி	பெட்டி
51	பெட்டி	979005788	பெட்டி	பெட்டி	99	96	60	பெட்டி	7th Street	பெட்டி	பெட்டி	பெட்டி	பெட்டி
52	பெட்டி	979005788	பெட்டி	பெட்டி	-	-	1	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி
53	பெட்டி	7108946139	பெட்டி	பெட்டி	99	97	52	பெட்டி	7th Street	பெட்டி	பெட்டி	பெட்டி	பெட்டி
54	பெட்டி	828005988	பெட்டி	பெட்டி	99	97	43	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி
55	பெட்டி	740233982	பெட்டி	பெட்டி	99	96	38	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி
56	பெட்டி	787160057	பெட்டி	பெட்டி	99	973	38	பெட்டி	1st Street	பெட்டி	பெட்டி	பெட்டி	பெட்டி
57	பெட்டி	924465075	பெட்டி	பெட்டி	98	97	62	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி
58	பெட்டி	924465075	பெட்டி	பெட்டி	99	98	58	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி
59	பெட்டி	926311593	பெட்டி	பெட்டி	98	973	60	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி
60	பெட்டி	9849861318	பெட்டி	பெட்டி	99	97	55	பெட்டி	8th Street	பெட்டி	பெட்டி	பெட்டி	பெட்டி
61	பெட்டி	714408606	பெட்டி	பெட்டி	99	98	47	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி	பெட்டி

1723
67

சோயம்புத்தூர்

மாநகராட்சி

வாங்கிய பொருள்களின் பெயர்	தொகையேடு	ஆன்/புள்ளி	வயது	உடல் எடைய அளவு	ஆகஸ்ட் அளவு	வெளி மாடம் / மாநிலம் சென்ற விபரம்	நேரம் அறிஞர்கள் விவரம் இருப்பின்	நேரம் அறிஞர்கள் 50 வயதிற்கு மேற்பட்டவர்கள் சர்க்கரை நோய், இரத்த அழுத்தம், சிறுநீரக குறைபாடு, இதய நோய் உள்ளவரை உள்ளிட்டவை	மாநகராட்சி மருத்துவமனையில் சிகிச்சை பெற்றிருக்கிறார்கள்
1) மதுரை	9843860218	57	25	97	99	5th Street		BP - 84 / RBS - 194	
2) சிவகாமியம்	9788892913	60	26	98	99	சாலைப்பக்கம் சென்னை		BP - 149 / RBS - Nil	
3) சிவகாமியம்	97886624536	33	05	97.5	78	சாலைப்பக்கம் சென்னை		BP - 75 / RBS - 194	
4) சிவகாமியம்	97886624536	38	26	97	99	4		BP - 80 / RBS - 190	
5) சிவகாமியம்	9880096747	40	05	97.3	99	7th Street		BP - 80 / RBS - 190	
6) சிவகாமியம்	96291813713	39	05	97	99	சாலைப்பக்கம் சென்னை		BP - 129 / RBS - 192	
7) சிவகாமியம்	9994058183	50	26	97.3	99	7th Street		BP - 87 / RBS -	
8) சிவகாமியம்	9865453443	53	26	97	99	7th Street		BP - 158 / RBS - 443	
9) சிவகாமியம்	9944336050	68	25	96	98	7th Street		BP - 93 / RBS - 168	
10) சிவகாமியம்	9600099065	8	05	-	-	4th Street		-	Col
11) சிவகாமியம்	9600099065	11	26	-	-	4th Street		-	
12) சிவகாமியம்	9655570007	40	25	97	99	K.V Hospital		BP - 118 / RBS - 198	
13) சிவகாமியம்	-	59	25	97	99	சாலைப்பக்கம் சென்னை		BP - 143 / RBS - Nil	
14) சிவகாமியம்	9994058183	56	25	97.3	99	சாலைப்பக்கம் சென்னை		BP - 147 / RBS - 199	
15) சிவகாமியம்	9944058183	68	26	96	99	7th Street		BP - 158 / RBS - 415	

1724



சேலம் பகுதி

மாநகராட்சி

வ. எண்.	மருத்துவ முகாமில் கலந்து கொண்ட நபரின் பெயர்	தொலைபேசி எண்	ஆண்/பெண்	உயரம்/அளவு	உடல் எடைய அளவு	ஆக்ஸிஜன் அளவு	மொட்டி / மாட்டி / சென்ற விடம்	நேரம் அறிவிக்க விவரம் இருப்பின்	நேரம் அறிவிக்க 50 வயதிற்கு மேற்பட்டவர்கள் சர்க்கரை நோய், இரத்த அழுத்தம், சிறுநீரக குறைபாடு, இதய நோய் உள்ளவரை உள்ளிட்டவை	உயரக்குறைபாடு
76	க. சீனிவாசன்	984878777	66	23	97	99	7-th Street	BP-110/83/RBS-150		
77	தாமஸ் குந்த	969066888	63	26	97.3	99		BP-101/79/RBS-150		
78	J. சீனிவாசன்	6670018552		64	97.6	98				
79	சிந்தி	u	4	56	97.4	99				
80	சீனிவாசன்	9944559719	37	26	97.3	99		BP 113/70 RBS 104		
81	சீனிவாசன்	7667202165	37	26	97.3	99		BP 110/80		
82	சீனிவாசன்	.	56	28	97	97	7th street	BP 110/80/RBS 96		
83	சீனிவாசன்	3890018553	40	26	96	98		BP 110/80		
84	சீனிவாசன்	7010415006	26	25	99	98	7th st	BP 101/76 RBS 105		
85	சீனிவாசன்	8585041777	24	26	97	97	7th street	BP 108/70 RBS 113		
86	சீனிவாசன்	9698201220	41	26	98	99	Ram Nagar 8th Street	BP 108/71 RBS-107		
87	சீனிவாசன்	9080110777	54	25	97	99	7th Street	BP 108/71 RBS-107		
88	சீனிவாசன்	9689335395	54	25	97.3	99	7th Street	BP 108/71 RBS-107		
89	சீனிவாசன்	99110787676	54	25	97.4	98	7th street	BP 108/71 RBS-107		
90	சீனிவாசன்	9843227260	45	M	97.6	97	7th street	BP 109/67 RBS-150		1725

செய்திகள்



பின்புலம்

வ. எண்.	முதலாம் பகுதியில் உள்ள செய்தி	செய்தியின் எண்	பக்கம்/பக்கங்கள்	பக்கம் எண்ணம்								
97	செய்திகள்	2662071517	23	97-3	98	97-3	98	97-3	98	97-3	98	97-3
98	செய்திகள்	999430809	47	96-9	96	96-9	96	96-9	96	96-9	96	96-9
99	செய்திகள்	879419236	67	96-5	94	96-5	94	96-5	94	96-5	94	96-5
100	செய்திகள்	4	57	97-3	96	97-3	96	97-3	96	97-3	96	97-3
101	செய்திகள்	948908094	84	96-9	94	96-9	94	96-9	94	96-9	94	96-9
102	செய்திகள்	91699709208	12									
103	செய்திகள்	3090225560	60									
104	செய்திகள்	11	55									
105	செய்திகள்	9243704660	51									
106	செய்திகள்	911365425	69									
107	செய்திகள்	74453254433	71									
108	செய்திகள்	80732214171	44									
109	செய்திகள்	6323614189	46									
110	செய்திகள்	91635290055	56									
111	செய்திகள்	7509143912	20									

1726
70

செய்யும்புத் துள்

மாநகராட்சி

பா. எண்.	செய்யும்புத் துள்	தொலைபேசி எண்	ஆண்/ பெண்	வயது	உடல் வெப்ப அளவு	ஆக்ஸிஜன் அளவு	மொட்டம் / மார்பிலம் / மூலம்	நோய் அறிகுறிகள்	50 மணிக்கு மேற்பட்டவை. எரிச்சலுடன் நோய் இரத்த அழுத்தம், சிறுநீரக குறைபாடு இவை நோய் உள்நாளை உள்நாளை	மருத்துவ மருந்துகள் மிகுந்தவை. மருந்துகள் மிகுந்தவை.
							ABSTRACT			
							70ml of Castor oil	10F		
							10ml of	86		
							Formula - 4/5			
							Formula of 1/2	8		
							Formula of 1/2	5		
	SKIN DISCPSI	NIL								
	HT :-	30								
	DRD :-	02								
	HT DRD :-	13								
	URT :-	60								

17271

~~72~~

1728

Note issued to M/s. Bhairava Renders
ANNEXURE -12

73

1729

அலுவலகக் குறிப்பு:

பார்வை : மாண்புமிகு தேசிய பசுமை தீர்ப்பாயம் நீதிபதி அவர்களின்
உத்தரவு நாள்.07.10.2022

பார்வையில் கண்டுள்ள உத்தரவின்படி மாண்புமிகு தேசிய பசுமை தீர்ப்பாயம் நீதிபதி அவர்களின் வெள்ளலூர் உரக்கிடங்கு ஆய்வின் போது உரக்கிடங்கில் செயல்பட்டு வரும் மாநகராட்சி வார்டுகளில் இருந்து பெறப்படும் இறைச்சி கழிவுகளை கையாளும் நிறுவனத்தின் (Bhairav Renders) ஆலையில் இருந்து தூர்நாற்றம் வருவதாகவும், இறைச்சியை கொண்டு வரும் ஆட்டோக்களில் இறைச்சி கழிவுநீர் ரோட்டில் சிந்தியபடி வருவதாகவும் பொதுமக்கள் புகார் தெரிவித்தனர்.

மேலும், இக்குறைகள் குறித்து ஆய்வு செய்த மாண்புமிகு தேசிய பசுமை தீர்ப்பாயம் நீதிபதி அவர்கள் மேற்கண்ட நிறுவனத்தின் (Bhairav Renders) புகை போக்கியை தமிழ்நாடு அரசு மாசு கட்டுப்பாடு நிறுவனத்தின் ஆலோசனையை பெற்று அமைக்கும்படி தெரிவித்துள்ளார்.

எனவே மேற்கண்ட நிறுவனத்திற்கு (Bhairav Renders) குறைகளை நிவர்த்தி செய்யும் பொருட்டு கடிதம் வைக்க விண்ணப்பம் சமர்ப்பிக்கப்படுகிறது.

இணைப்பு : NGT உத்தரவு (பக்கம் எண்.6, வரிசை எண்.12)


Soc (சொசு) (சுப்பன்)
18/10/2022

74
1730

Category of the Industry :

ORANGE

CONSENT ORDER NO. 2105139688576 DATED: 22/07/2021.

PROCEEDINGS NO.F.3484CBS/OS/DEE/TNPCB/CBS/W/2021 DATED: 22/07/2021

SUB: Tamil Nadu Pollution Control Board –CONSENT TO OPERATE – DIRECT -M/s. BHAIKAV RENDERERS , S.F.No. 497/1 Part, VELLALUR village Madukkarai Taluk and Coimbatore District - Consent for the operation of the plant and discharge of sewage and/or trade effluent under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1988 (Central Act 6 of 1974) – Issued- Reg.

Ref: 1. Unit's application No. 39688576 for CTO-Direct Dated: 29/06/2021
2. IR.No : F.3484CBS/OS/AE/CBS/2021 dated 20/07/2021
3. Minutes of the 226th DLCCC meeting held on 20.7.2021(Item No:226-08)

CONSENT TO OPERATE is hereby granted under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1988 (Central Act, 6 of 1974) (hereinafter referred to as "The Act") and the rules and orders made there under to

The Managing Partner,
M/s . BHAIKAV RENDERERS
S.F.No.497/1 Part,
VELLALUR Village,
Madukkarai Taluk,
Coimbatore District.

Authorising the occupier to make discharge of sewage and /or trade effluent.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

This CONSENT is valid for the period ending March 31, 2023

PERIYASAMY
MANIMARAN
District Environmental Engineer,
Tamil Nadu Pollution Control Board,
COIMBATORE SOUTH

Digitized by PERIYASAMY MANIMARAN
2023-07-22 10:10:10
Tamil Nadu Pollution Control Board, Coimbatore
Digitized by PERIYASAMY MANIMARAN
2023-07-22 10:10:10

To
The Managing Partner,
M/s.BHAIKAV RENDERERS,
S.F.No. 497/1 Part, Coimbatore City Municipal Corporation Composite Yard,
Kurichi-Vellalore Village,
Poathanur- Chettipalayam Road,
Coimbatore,
Pin: 641023

75

1731

Copy to:

1. The Commissioner, COIMBATORE-Corporation, Madukkarai Taluk, Coimbatore District .
2. Copy submitted to the Member Secretary, Tamil Nadu Pollution Control Board, Chennai for favour of kind information.
3. Copy submitted to the JCEE-Monitoring, Tamil Nadu Pollution Control Board, Coimbatore for favour of kind information.
4. File

76

1732

SPECIAL CONDITIONS

1. This consent to operate is valid for operating the facility for the manufacture of products (Col. 2) at the rate (Col. 3) mentioned below. Any change in the products and its quantity has to be brought to the notice of the Board and fresh consent has to be obtained.

Sl. No.	Description	Quantity	Unit
Product Details			
1.	High Protein Powder	1.7	T/Day
2.	Rendered Chicken Oil	1.0	T/Day

2. This consent to operate is valid for operating the facility with the below mentioned permitted outlets for the discharge of sewage/trade effluent. Any change in the outlets and the quantity has to be brought to the notice of the Board and fresh consent has to be obtained.

Outlet No.	Description of Outlet	Maximum daily discharge in KLD	Point of disposal
Effluent Type : Sewage			
1.	Sewage	0.48	On Industrys own land
Effluent Type : Trade Effluent			
1.	Trade Effluent	0.8	On land for gardening

3. The effluent discharge shall not contain constituents in excess of the tolerance Limits as laid down hereunder.

~~77~~
1733

Sl. No.	Parameters	Unit	TOLERANCE LIMITS - OUTLETS -Nos				
			Sewage		Trade Effluent		
			1		1		
1.	pH		5.5 to 9		5.5 to 9		
2.	Temperature	oC	-		shall not exceed 5°C above the receiving water temperature		
3.	Particle size of Suspended solids	-	-		shall pass 850 micron IS sieve		
4.	Total Suspended Solids	mg/l	30		100		
5.	Total Dissolved solids (inorganic)	mg/l	-		2100		
6.	Oil & Grease	mg/l	-		10		
7.	Biochemical Oxygen Demand (3 days at 27oC)	mg/l	20		30		
8.	Chemical Oxygen Demand	mg/l	-		250		
9.	Chloride (as Cl)	mg/l	-		1000		
10.	Sulphates (as SO4)	mg/l	-		1000		
11.	Total Residual Chlorine	mg/l	-		1		
12.	Ammonical Nitrogen (as N)	mg/l	-		50		
13.	Total Kjeldahl Nitrogen (as N)	mg/l	-		100		
14.	Free Ammonia (as NH3)	mg/l	-		5		
15.	Arsenic (as As)	mg/l	-		0.2		
16.	Mercury (as Hg)	mg/l	-		0.01		
17.	Lead (as Pb)	mg/l	-		0.1		
18.	Cadmium(as Cd)	mg/l	-		2		
19.	Hexavalent Chromium (as Cr+6)	mg/l	-		0.1		
20.	Total Chromium (as Cr)	mg/l	-		2		
21.	Copper (as Cu)	mg/l	-		3		
22.	Zinc (as Zn)	mg/l	-		1		
23.	Selenium (as Se)	mg/l	-		0.05		
24.	Nickel (as Ni)	mg/l	-		3		
25.	Boron (as B)	mg/l	-		2		
26.	Percent Sodium	%	-		-		
27.	Residual Sodium Carbonate	mg/l	-		-		
28.	Cyanide (as CN)	mg/l	-		0.2		
29.	Fluoride (as F)	mg/l	-		2		
30.	Dissolved Phosphates(as P)	mg/l	-		5		
31.	Sulphide (as S)	mg/l	-		2		
32.	Pesticides	mg/l	-				
33.	Phenolic Compounds (as C6H5OH)	mg/l	-		1		
34.	Radioactive materials a) Alpha emitters	micro curie/ml	-		10-7		
35.	Radioactive materials b). Beta emitters	micro curie/ml	-		10-6		

~~78~~
1734

36.	Fecal Coliform	MPN/100ml	-		-		
-----	----------------	-----------	---	--	---	--	--

4. All units of the sewage and Trade effluent treatment plants shall be operated efficiently and continuously so as to achieve the standards prescribed in Sl No.3 above or to achieve the zero liquid discharge of effluent as applicable.
5. The occupier shall maintain the Electro Magnetic Flow Meters/water Meters installed at the inlet of the water supply connection for each of the purposes mentioned below for assessing the quantity of water used and ensuring that such meters are easily accessible for inspection and maintenance and for other purposes of the Act.
 - a. Industrial Cooling, Spraying in mine pits or boiler feed.
 - b. Domestic purpose.
 - c. Process.
6. The occupier shall maintain the Electro Magnetic Flow Meters with computer recording arrangement for measuring the quantity of effluent generated and treated for the monitoring purposes of the Act.
7. Log book for each of the unit operations of ETP have to be maintained to reflect the working condition of ETP along with the readings of the Electro Magnetic Flow Meters installed to assess effluent quantity and the same shall be furnished for verification of the Board officials during inspection.
8. The occupier shall at his own cost get the samples of effluent/surface water/ground water collected in and around the unit by Board officials and analyzed by the TNPC Board Laboratory periodically.
9. Any upset condition in any of the plants of the factory which is, likely to result in increased effluent discharge and result in violation of the standards mentioned in Sl. No.3 above shall be reported to the Member Secretary / Joint Chief Environmental Engineer-Monitoring and the concerned District/Assistant Environmental Engineer of the Board by e-mail immediately and subsequently by Post with full details of such upset condition.
10. The occupier shall always comply and carryout the order/directions issued by the Board in this Consent Order and from time to time without any negligence. The occupier shall be liable for action as per provisions of the Act in case of non compliance of any order/directions issued.
11. The occupier shall develop adequate width of green belt at the rate of 400 numbers of trees per Hectare.
12. The occupier shall provide and maintain rain water harvesting facilities.
13. The occupier shall ensure that there shall not be any discharge of effluent either treated or untreated into storm water drain at any point of time.
14. In the case of zero liquid discharge of effluent units, the occupier shall adhere the following conditions as laid under.
 - i). The occupier shall ensure zero liquid discharge of effluent, thereby no discharge of untreated / treated effluent on land or into any water bodies either inside or outside the premises at any point of time.
 - ii) The occupier shall operate and maintain the Zero liquid discharge treatment components comprising of Primary, Secondary and tertiary treatment systems at all times and ensure that the RO permeate/Evaporator condensate shall be recycled in the process and the final RO reject shall be disposed off with the reject management system ensuring zero liquid discharge of effluents in the premises.
 - iii) The occupier shall operate and maintain the reject management system effectively and recover the salt from the system which shall be reused in the process if reusable or shall be disposed off as ETP sludge.
 - iv) In case of failure to achieve zero discharge of effluents for any reason, the occupier shall stop its production and operations forthwith and shall be reported to the Member Secretary/Joint Chief Environmental Engineer-Monitoring and the concerned District/Assistant Environmental Engineer of the Board by e-mail immediately and subsequently by Post with full details of such upset condition.
 - v) The occupier shall restart the production only after ascertaining that the Zero discharge treatment system can perform effectively for achieving zero discharge of effluents.

Additional Conditions:

80
1736

GENERAL CONDITIONS

1. The occupier shall make an application along with the prescribed consent fee for grant of renewal of consent at least 60 days before the date of expiry of this Consent Order along with all the required particulars ensuring that there is no change in Production quantity and change in sewage/Trade effluent.
2. This Consent is issued by the Board in consideration of the particulars given in the application. Any change or alteration or deviation made in actual practice from the particulars furnished in the application will also be ground for review/variation/revocation of the Consent Order under Section 27 of the Act and to make such variation as deemed fit for the purpose of the Act.
3. The consent conditions imposed in this order shall continue in force until revoked under Section 27(2) of the Act.
4. After the issue of this order, all the 'Consent to Operate' orders issued previously under Water (Prevention and Control of Pollution) Act, 1974 as amended stands defunct.
5. The occupier shall maintain an Inspection Register in the factory so that the inspecting officer shall record the details of the observations and instructions issued to the unit at the time of inspection for adherence.
6. The occupier shall provide and maintain an alternate power supply along with separate energy meter for the Effluent Treatment Plant sufficient to ensure continuous operation of all pollution control equipments to maintain compliance.
7. The occupier shall provide all facilities to the Board officials for inspection and collection of samples in and around the factory at any time.
8. The occupier shall display the flow diagram of the sources of effluent generation and pollution control systems provided at the ETP site.
9. The solid waste such as sweepings, wastage, package, empty containers, residues, sludge including that from air pollution control equipments collected within the premises of the industrial plant shall be collected in an earmarked area and shall be disposed off properly.
10. The occupier shall collect, treat the solid wastes like food waste, green waste generated from the canteen and convert into organic compost.
11. The occupier shall segregate the Hazardous waste from other solid wastes and comply in accordance with Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008.
12. The occupier shall maintain good house-keeping within the factory premises.
13. All pipes, valves, sewers and drains shall be leak proof. Floor washings shall be admitted into the trade effluent collection system only and shall not be allowed to find their way in storm drains or open areas.
14. The occupier shall ensure that there shall not be any diversion or by-pass of trade effluent on land or into any water sources.
15. The occupier shall ensure that solar Evaporation pans shall be constructed in such a way that the bottom of the solar pan is at least 1 m above the Ground level (if applicable).
16. The occupier shall furnish the following returns in the prescribed formats to the concerned District office regularly.
 - a) Monthly water consumption returns of each of the purposes with water meter readings in Form-I on or before 5th of every month.
 - b) Yearly return on Hazardous wastes generated and accumulated for the period from 1st April to 31st March in Form-4 before the end of the subsequent 30th June of every year (if applicable).
 - c) Yearly Environmental Statement for the period from 1st April to 31st March in Form -V before the end of the subsequent 30th September of every year(if applicable).
17. If applicable, the occupier has to comply with the provisions of Public Liability Insurance Act, 1991 to provide immediate relief in the event of any hazard to human beings, other living creatures/plants and properties while handling and storage of hazardous substances.
18. The issuance of this consent does not authorize or approve the construction of any physical structures or facilities or the undertaking of any work in any natural watercourse or in Government Poromboke lands.
19. The issuance of this Consent does not convey any property right in either real personal property or any exclusive privileges, nor does it authorize any injury to private property or Government property or any invasion of personal rights nor any infringement of Central, State laws or regulation.

81
1737

20. The occupier shall forth with keep the Board informed of any accident of unforeseen act or event of any poisonous, noxious or polluting matter or emissions are being discharged into stream or well or air as a result of such discharge, water or air is being polluted.
21. If due to any technological improvements or otherwise the Board is of opinion that all or any of the conditions referred to above requires variation (including the change of any treatment system, either in whole or in part) the Board shall, after giving the applicant an opportunity of being heard, vary all or any of such conditions and thereupon the applicant shall be bound to comply with the conditions as so varied.
22. In case there is any change in the constitution of the management, the occupier of the new management shall file fresh application under Water (Prevention and Control of Pollution) Act, 1974, as amended in Form-II alongwith relevant documents of change of management immediately and get the necessary amendment with renewal of consent order.
23. In case there is any change in the name of the company alone, the occupier shall inform the same with relevant documents immediately and get the necessary amendments for the change of name from the Board.
24. The occupier shall display this consent order granted to him in a prominent place for perusal of the inspecting Officers of this Board.

PERIYASAMY
MANIMARAN

District Environmental Engineer,
Tamil Nadu Pollution Control Board,
COIMBATORE SOUTH

Digitally signed by Periyasamy Manimaran
DN: cn=Periyasamy Manimaran, o=Tamil Nadu
Pollution Control Board, email=periyasamy.manimaran@tnpcnb.gov.in, c=IN
Date: 2023.07.21 11:21:45+05'30'

82
1738

**Functional Bio Gas Plant photographs at
Bharathi Park
ANNEXURE -13**

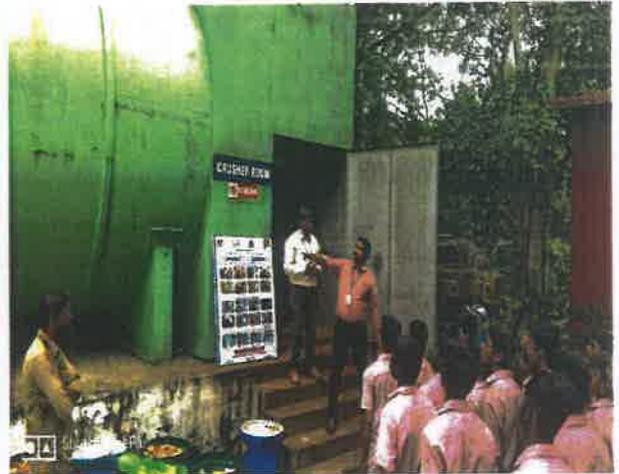
83
1739

Annexure No.: 13

Functional Bio Gas Plant at Bharathi Park



Gas Balloon filled with Gas



School Children field visit



Digester



Balloon room



Food waste collected from the nearby hotels, hostels, etc.

~~84~~
1740

**Action taken for Segregation of wastes:
New bins installation
ANNEXURE -14**

~~85~~
1741

கோயம்புத்தூர் மாநகராட்சி ஆணையாளர் அவர்களின் செயல்முறைகள்
முன்னிலை: திருமுயிரதாப்.இ.ஆ.ப.

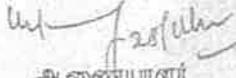
திருவள்ளூர் ஆண்டு 2053/சபகிருது/கார்த்திகை-8
ந.க.எண்.1535/2022/SBM நாள் 24.11.2022

பொருள்: கோயம்புத்தூர் மாநகராட்சி திடக்கழிவு மேலாண்மை-
தரம் பிரித்தல் - மக்கும் கழிவுகளை Compactor லாரிகள்
மூலம் வெள்ளூர் நுண்புழு உரக்கிடங்கிற்கு
அனுப்புவது. மண்டல சுகாதார அலுவலர்களுக்கு
உத்தரவிடுதல். தொடர்பாக

பார்வை: ஆணையாளர் அவர்களின் உத்தரவு நாள். -11-2022

பார்வையில் கண்டுள்ள ஆணையாளர் அவர்களின் உத்தரவின்படி 5
மண்டலங்களுக்கு வழங்கப்பட்ட குப்பைத் தொட்டிகளை வீடுகளில் மக்கும் குப்பைகளை
சேகரிக்கும் தூய்மைப் பணியாளர்கள் வசம் ஒப்படைத்து, மக்கும் கழிவுகளை மட்டும்
சேகரித்து புதியதாக வழங்கப்பட்ட 5 Compactor லாரிகளில் பெறப்பட்டு இக்கழிவுகளை
வெள்ளூர் நுண்புழு உரக்கிடங்கிற்கு அனுப்பும்படி மண்டல சுகாதார அலுவலர்களுக்கு
உத்தரவிடப்படுகிறது.

மேற்குறிப்பிட்ட பணிகள் தொடர்பான தினசரி அறிக்கையை சமர்ப்பிக்கும்படியும்
இதன்மூலம் உத்தரவிடப்படுகிறது.


ஆணையாளர்

கோயம்புத்தூர் மாநகராட்சி

பெறுநர்

அனைத்து மண்டல சுகாதார அலுவலர்கள்

நகல்

1. நகர்நல அலுவலர்
2. துணை ஆணையாளர் அவர்களின் மேசைக்கு
3. ஆணையாளர் அவர்களின் மேசைக்கு பணிந்து சமர்ப்பிக்கப்படுகிறது


25/11/22

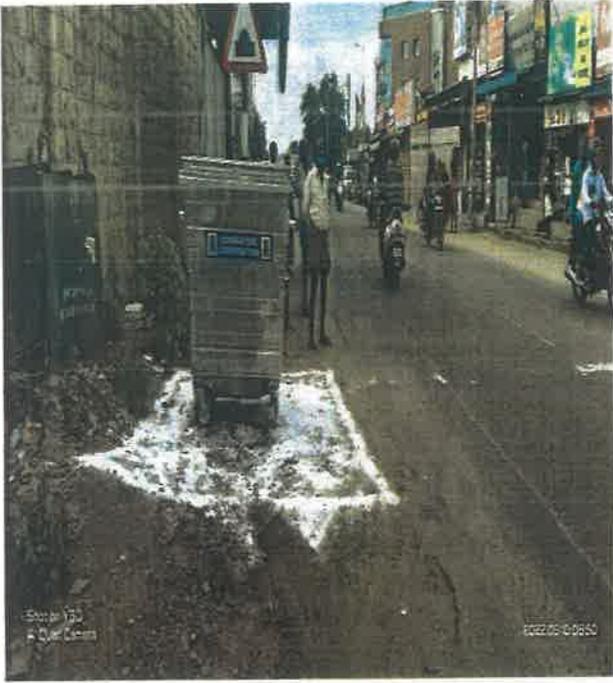
~~86~~
1742

Annexure No.: 14

Action taken for Segregation of wastes



← 87
1743



88

1744

**IEC Activities organized/Participated by
CCMC in schools
ANNEXURE -15**

89
1745

ANNEXURE NO- 15

IEC Activities organized/Participated by CCMC in schools



~~90~~
1746

